भो हक्मदैव नारायण यादव (विहार): श्रीमन, एक बात हमको कहनी है। अभी तो विधेयक के बारे में और गवर्नर के बारें में सारी बातें आ गयीं, लैकिन मैं गह मंत्री जो से यह जानना चाहंगा कि भारत को आजादो के बाद से लगातार भारत के उत्तर पूर्वी सोमांचल उर्वशीयम में जो अशान्ति का क्षेत्र बना हुआ है उत में ग्रगान्ति को स्थिति के क्या करण हैं और सरकार ग्रब तक उस अशान्ति को रोकने में ग्रसफल क्यों रही है ? ऐसे महत्व-पूर्ण विषय पर भो सदन में चर्चा होनो चाहिये क्योंकि वह देश का सब से नाज्क हिस्सा है। नागाओं ग्रौर सरकार के बीच क्या भोतर-भोतर गप-चप बातचीत हो जाती है, क्या हुआ, क्या नहीं हुआ देश के तमाम नागरिक उस से वंचित रहते हैं, देश के लोग उस से अवगत नहीं होते। उस मामले में संसद् में बहस हो ग्रीर पूरी बात देश के सामने आये जिस से उस इलाके को समस्या से लोग अवगत हो सके जिस से जो कुछ सरकार की तरफ से हुआ है उस में कोई वटि हो तो उसे ठीक किया जाये सके। नहीं तो संसदीय समिति जाय जो वहां के नागरिकों की भावना को ले ग्रीर उस के ग्राधार पर सहमति बना कर उत इलाके को समस्याओं का निदान किया जाय जिस से देश का वह इलाका शान्ति के साथ रह सके। मैं चाहंगा कि सरकार इस दिशा में विचार करे।

श्री योगेन्द्र मकवाणा : नागालैण्ड में ऐसी कोई समस्या नहीं है। जो समस्या MR. DEPUTY CHAIRMAN: The question is:

"That the Bill, ag amended, be :; passed,"

'. The motion was adopted.

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DISCUSSION UNDER RULK 176

Statement by the Minister of Railways made in the Rajya Sabha on the 18th August, 1981 Re. Railway accidents

SHRI (Assam); Mr.

Deputy Chairman, Sir, I rise...

MR. DEPUTY CHAIRMAN: i may inform the hon. Members that the Business Advisory Committee has allotted two and a half hours for discussion on this subject. So I hope the House will agree to this.

AN. HON. MEMBER: Till this is finished.

MR. DEPUTY CHAIRMAN: Yes; as long as you want to sit, you can sit; I have no objection.

SHRI DINESH GOSWAMI: Sir, I rise to raise a discussion on the Statement on the railway accidents made in the Rajya Sabha on the 18th August, 1981, by Shri Kedar Pandey, Minister of Railways.

Sir, every time when we reassemble, we are faced with said news. Either we have to mourn the death of some of our colleagues or we are faced with the news of some natural calamity and almost invariably we are faced with some information on railway accidents. But probably in the history of this Parliament up till now Parliament was not informed or we did not have any such opportunity of discussing so many major raUway accidents within such a short span of time during the inter-Session period. From the Minister's statement and the newspaper reports and other reports, we have found that there were three major accidents and, according to him, two other minor accidents. I find a new classification of accidents because up till now the accidents were classified as serious and important or unimportant, but in the Statement it is stated aj major or minor accidents, whatever it is, in the three major accidents that occurred:--one of the

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[Shri EHnesh Goswami] 6th of June in which seven coaches fel] into the river Bagmati, the second on the 16th of July, 1981 when 33Dn, passenger train collided with a freight train, and the third on the 18th July, 1981 when there was derailment of UP-Delhi Mail-according to the Railway Minister's own estimate, 359 persons have lost their lives and 351 were injured. The figures are highly doubtful because in the case of the very first railway accident seven bogies fell into the river. Sir, you know, coming from Bihar, each one of these must have carried about 200 persons, the season being a marriage season. If we take into account tha^ accident alone, the casualty will not be less than 2000, a figure which was given

by many an Important persons.

Sir, the Railways over the years have grown into a big empire. It started modestly in 1853 when a 21-klJometre rail-route was Inaugurated from Bombay to Thane. Today it has a route of 66,693 kms.; its assets are worth Rs. 62,000 crores; it has 1.5 million regular employees and 10 million people travel on Indian Railways every day; daily 11000 trains run; and 6 lakh tonnage of freight is carried. When a big empire is mismanaged, or managed without a sense of involvement, people suffer. Equally, when an industrial empire is managed without a sense of involvement, people suffer, and the suffering grows. gPJtimately, the King of Death takes ,adbafc(j!E)Of-ihe affair. In fact, the cur''iiW jBkV'is tHat the Health Minister ahould give a special award to the

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Railway MiniBtry for their efforts to reduce the population of the country. I do not say that accidents will not take place. Accidents are bound to ha. ppen. But. the fact remains that safety consideration must be put at the top; what is avoidable must be avoided; mistakes once made must not be repeated. The Railway Administration owes it as a duty to Parliament and the country that they should minimize the dangers of railway travel and take the country and Parliament into confidence and tell them where actually their errors and difficulties lie.

When I look into the Statement, 1 carry an impression that not only there is no effort to plug the loopholes but also the Statement is trying to create a sense of comlacency. The minimum that one can expect is that least the Administration to woke up. In this country, even though the human life is less costly than anything else^ at least the Administration cannot

take such an attitude. But unfortunately I find that the statement is absolutely flat, devoid of compassion and feeling. It is an effort to mislead the House, in the sense that the Railway Minister has said that the number of accidents

have decreased over the years from 2.131 to 1,013 in 1980-81. (InterrMp-*tions)* But is it not a fact and Is it not more important for you to disclose that the serious accidents have increased over the years? Is ft nojt a-^ fact that^the Sikri Commission, in its report on page 437, has reported that the serious accidents, though 2.3 per cent of the total number of important accidents, account for the deatjj of

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per cent of the total casualty, 43.7 49.1 cent of the injuries and that thev per Was it have increased over the vears? the of the Railway Adminis not duty tration at least to come to Parliament accidents and sav that the serious have increased and that ^^ey have increased because Parliament and the country have not made sufficient out for that Parlia lays the Railways, so ment country and the could have made а proper assessment vi'hat should offer to the Rail amount we ways? Why do yo^ make the country the information complacent by giving the accidents have decreased? that Accidents resulting in death and in human beings have increased jury to over the years, and that is the report. not aware of it. It is not that you are Evervone point is aware of it. Mav I Sikri out to paras 25 and 26 of the Commission Report in this context. Sikri taken where the Commission has full note of it? This report was T before you. At 437 of this page voluminous report it is said; V

"During the period from 1973-74 to 1977-78, there were 114 serious accidents as compared to 74, 79 and 85 serious accidents during the earlier three five years commencing from 1957—62. There was, thus, an increase in the number of serioU[^] accidents durifig the last five year period ending 1977-78.

"We find that the incidents of serious accidents which fall in the categories of important accidents when taken as a proportion of the total number of important accidents, has been continuously rising

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even though the number of important accidents has been falling. This *prima jade* indicates that the consequences of important accidents are becoming more serious,"

But these aspects are not brought before the House, and the Minister gives certain informations that the accidents are decreasing. We are not concerned with those accidents where two freight wagons have collided somewhere without any loss to either the persons or the property; we are interested in those accidents where human lives have been lost. These accidents take place normally because of human failure mostly. Human failure is of two categories: One, human error and failure of proper maintenance of the machinery, the other failure is-mechanical failure. Let us look into the aspect of the mechanical failure. Mechanical failure is failure of the locomotive, failure of the rolling stock, failure of the track. Again, Sir, you will find that whereas the number of accidents because of human failure have remained almost static over the years, the number of accidents because of mechanical failure are increasing every year. You have not been able to check it. This is again the report of the Sikri Commission. This is not a statement made by me. It says:

"The incidence of serious accidents due to failure of rolling stock has been continuously rising since the period 1963-64 to 1967-68. This is a disturbing'trend and calls for urgent corrective action." "The incidents of serious accidents due to failure of track have also increased in the recent years. From three serious accidents during *lhe* five year period 1963-64 to 1967-68."

"Equally we find, the failure of the Railway Staff or human element was responsible for a large number of, serious accidents. The number of accidents attributable to human element has remained almost static

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[Shri Dinesh Goswami]

arou'nd 43 per cent during the last five year period."

Therefore, the fact remains that if these accidents have taken place, you cannot blame th« human element alone. These accidents have taken place because the railway administration has not been able to modernise its equipment and the equipment over the years has t>een such that a major portion can no longer be in use. It has been admitted by the railway administration that the actual length of track renewal has gone down considerably year after year. Over the years the amount we have spent for track renewal has decreased. The reports and the documents with Us show that in the Second Five Year Plan, long back in 1956-61, the average annual outlay was Rs. 30.01 crores. In the Fifth Five Year Plan it has come to Rs. 35 crores. Looking in terms of the relative money value and the increasing inflation you find that we are probably spending one-third of what we used to spend even at the time of the Second Five Year Plan even which was not sufficient for track renewals. I do not have the current figures of track renewals. But in 1978 iVi broad gauge lines tout of 49,522 kilometres you have got defective tracks which require renewal to the extent of 10,781 kilometres. That means, out of 50,000 or a little less than 50,000 kilometres more than 10,700 Kilometres require renewals. I do not have the exact figures as of today. But you have done nothing. So much so that the railways in very important lines have been compelled to go in for speed restriction, because your tracks a^c not in proper order. You have gone in for speed restrictions. Again the Sikri Commission Report and other reports bear me out, in 1968 you had put speed restrictions on tracks of about 788 kilometres and from 19i68 to 1978 the figures of 788 kilometres rose to 1966 kilometres. And I do not know what the figure is in the year 1981. That means, every year

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you have been compelled to put more and more speed restrictions on leng-their and lengtheir routes. And many of the accidents are attributable to the fact that either your tracks have outlived their utility or are defective.

The railway fractures have also increased tremendously over the years, at page 185 of this report I find—

"From the review made in Chapter H we find that the number of accidents attributed to rail fractures has increased substantially in recent years. As mentioned later in paragraph 278, rail fractures o" running lines have also gone up and the delay in track renewal would have ctftitributed to thig in some measure."

One can take the excusg fOr accidents in which element has not control Such accidents are bound to take place. But when you find that track inspection is not made properly and track renewal is not undertaken for years together, accidents will natural, ly go on taking place increasingly. T'vere is a backlog of railway fractures and I think the railway administration shall have to take some responsibility. What is the quantum of this backlog of railway fractures? The backlog of railway fractures was 2400 kilometres at the beginning of the First Five Year Plan. But in 1978 it was 6000 kilometres.' In 1981 it must have gone up to 7000 or 8000 kilometres.

Then according to the ultrasonic rail flaw detecters—I do not know in how many parts of the country <u>the.se</u> detecters are used—railway track of 6000 kilometres has lost its period of life. Out of 60,000 total route kilometres of this country one-tenth of the route kilometres has lost its period of life. And you ask us to travel on the same routes and if acci-

dents take place, you come and say, well, accidents do take place, We are cautious, We are very careful and the number of accidents has gone down.

[The Vice-chairman (Dr. Raliq Zakaria) in the Chair.]

How do you expect us to travel in overaged .coaches, and yet accidents not to take place. Out of over 25,0L)o passenger coaches, 7500 are overaged. My purpose of saving this is not merely to blame the railway administration. What I am trying to point out is, my greatest grievance, is that even after such major accidents you still come to ir'arliament with statements of the type you have placed On the Table of the House. You should, instead, have said, "Look here, with such type of tracks with such type of over-aged coaches, accidents are bound to happen,..." and you should have appealed to this country and to this Parliament to give you more money. If you come and say that accidents are gradually diminishing, how can you expect Parliament to give you more funds? This kind of statement only creates complacency in the railway administration. The railway required Rs. 620 crores for track renewals and we gave them only Rs. 500 crores. Naturally accidents inevitably are going to take place.

Bridge repair is one of the major items of expenditure. The immediate necessity of Railways was Rs. 140 crores and we have given them Rs. 90 crores. And what- is the condition of railway bridges? Many of .the railway bridges are classified as distress bridges. When the Wanchoo Commission went into this question and enquired about accidents, the number of distress bridges was 1,247. When Mr. Sikri went into the question of accidents, the number of distress bridges had gone upto 3,553. Over the years the number of distress bridges had gone from 1,247 to 3,553 in 1978. The uptodate statistics are not available. The bridge over Bagmati river itself was classified as distress bridge according to the report

Re. Railway accidents

of the Commissioner who enquired into it. His report said that it is a vulnerable bridge and workmen were to be brought there from 16th June. I do not know what was sacrosanct about 16th of June. Why not earlier to avoid accident?

THE MINISTER OF RAILWAYS (SHRI KEDAR PANDE): That accident was not due to bad bridge. That was quite sound. The bridge was all right.

SHRI DINESH GOSWAMI: Then how did it take place? We are in doubt. The Railway Board chiefs view was that there was a gale and people shut their windows at that time. In this country planes are grounded and trains fly. We have come to that situation. The latest report of the Commissioner does not corroborate the statement of the Chief of the Railway Board. The report of the Commissioner is that brakes were not applied. I would like to get some clarification.

The Sikri Commission report says that in 1963-64, 2,292 accidents took place because of defective equipment. This figure came to 9,256 in 1977-78 {Time bell rings). I will take only five minutes more. Since you have rung the bell, my other colleagues will take up other issues. So far as human element is concerned, I will not dwell much on that aspect. It has been admitted by all that it is possible because of unhealthy industrial relations. Can you expect healthy industrial relation if you bring Ordinances which will make all the working community angry? On pages 31— 38 of this report it is said that many accident.s take place because engine drivers and others are asked to work more because of which their reflexes get diminished. Many accidents have taken place because drivers could not apply brakes at the proper time. They cannot do so unless their reflex is in perfect order.

In railway travel, apart from accidents, there are other deficien.cies

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whether it is a question of reservation, whether it is a question of punctuality or whether it is a question of getting information. We carry the impression that almost the Railway administration takeg passengers for granted. There is no sense of involvement that you are really doing a national job or that the tirst duty of these people is to please the customer. Therefore, Sir, I will humbly beg of this House to consider this question. 1 do not want to introduce politics but there is a demand that the Minister should resign. Sir if that be the criterion, whom should I ask to resign? If I say that the Railway Minister should resign for the railway accidents, then. Sir, I will have to ask the Finance Minister to resign for tile price rise, I have to ask the Communications Minister to resign because, even according to the ruling party members, the telephones are non-functioning instruments, I have to ask the Civil Supplies Minister to resign because goods are not available, the Home Minister is to resign because of the failure to tackle problem, and the Agricultural Minister is to resign because he has to import ifpod and, Sir, the Cabinet will be without Ministers at all. Therefore, what will be the utility of asking for the resignation of this Minister? Sir, I do not want to introduce politics. But I feel that the time has come now when we must also look to the difficulties of the railways. The railways must be provided with more money (Time bell rings) if we want these accidents not to take place, and priorities must be fixed and I feel that the Railway Minister should not give a sense of complacency to the country saying that everything is well. Everything is not well either on the human side or on the mechanical side of the railway administration and if something is not done at the earliest. I think we may have to face many a calamity like this within a very short time. (Time bell rings). Sir, I have many more points to make. But because the time is short and you

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have rung the bell, I will conclude and I hope that the other Members will draw the attention of the House to the other things.

> ' I thank you very much for giving me this opportunity. Thank you.

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): Yes, Mi". Sukul. Ten minutes only^

SHRI P. N. SUKUL (Uttar Pradesh) : Sir, it is indeed a very grave matter and, in fact, a matter of national concern that one after the other railway accidents have been occurring, not only in the past, but in the present also, and I have been informed that even today a railway accident has occuied somewhere near Bombay. I do not know. I have not heard the news myself. But somebody told me in the Central Hall here that while we are discussing the railway accidents here, the number of accidents has increased by one.

Sir, the railways provide one of the essential infrastructures for our economy and therein lies the importance of the railways. Iron and steel, coal, petrol and petro-products, fertilizers, sugar foodgrains and other consumer goods are all transported by the railways and the human beings also are transported. All these materials are transported for the human beings and when we sep that one after the other accidents are occurring on account of which human beings are dying, rather are b<5ing killed, because of negligent driving, I assure you, Sir, that even our party members and those of us in the Government also feel very much concerned about this. When I see the accidents year-wise, I really agree with our Minister that after 1960-61, we find that there has been a steady decrease in the number of accidents up to 1973-74. In 1960-61, the number was 2,131 and, in 1973-74, the number comes down to 782. But, in 1974-75 and 1975-76, the

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number started rising again. *May* be that it was due to industrial disputes because of the railway strike and all that. But there is one thing about ; which there is no doubt and it is that during the emergency, ih 1976-77, the number of railway accidents was 780, the lowest. It means perhaps that if such stringent measures are adopted as were adopted during the emergency, if real discipline is enforced as was enforced during the emergency period, this number could be brought down.

. SHRI SADASHIV BAGAITKAR (Maharashtra): You recommend it to the Minister. (Interruptions).

SHRI P. N. SUKUL: This is one view. Why do you interrup? *{Inter-*j xuptions).

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): Mr. Bagaitkar, please do not interrupt every speaker... ' That is not fair.

SHRI P. N. SUKUL: Mr. Vice-Chairman. you have to allow me more time if such interruptions continue.

Now, Sir, I have myself said that 1. do agree that these accidents must be ' stopped. In seven this >: year itself, more than 400 months in persons ^ have been killed in accidents. The other day the Deputy Minister told the Lok Sabha that the number is 388. But our papers say that it is more than 400, and that is why I say that I it is really a very important matter I and we should not view it politically. Politically we canrnot arrive at any conclusion. Any of our adversaries may die or anybody else may die if such accidents continue and no proper check is enforced.

There are several reasons for this, Sir. As our hon. friend, Mr. Goswami, ^ was telling us, automatic warning signals have been installed on only 1312 kilometres out of 1 lakh kilometres track. This should be increased, and greater kilometres should be covered by automatic warning signals. Our sick wagons are supposed to be more than 35,000, oiu? sick coaches more than 7500, and our sick bridges more than 3500 or 33S3, to be exact. All these have to be ciu-ed. And, as our hon. friend, Mr. Goswami, was saying, in fact our Railways require six thousand crores of rupees, while we are able to give them only Rs. 500 crores. It is oiu: inability it is owe national inability. If we provide them Rs. 6000 crores today, our entire Budget will be upset; we cannot do that. And that is why we have to think of some other ways. We have to take the workers into confidence; there is no doubt abo'rt it. Their legitimate demands ha"^'e to be met. And if we take them il^to confidence, at least the aiocidendis that occvia- because of manual negligence, can be reduced considerably. *{Time hell rings}.*

The Bagmati tragedy is really the worst tragedy in the history of the * Railways. Besides Bagmati, so many other tragedies have occurred. There wag one at Bilaspur and in Mehsana On the 11th Feburary a tragedy occurred in Vaniambadi where two fast trains collided with a g'oods train, killing 23 persons. On the 16th February, again another very bad tragedy occurred wheTn the Kanpur-Barauni passenger hit the stationary Avadh-Tirhut Mail in Chapra district, 'when 25 persons were killed and 15 were injured. These tragedies have to be averted. And they can be averted only •be replacing the sick wagohs, sick coaches an sick bridges. (Time bell rings) You gave me ten minutes, out of which two minutes were taken away in disturbance and

VICE-CHAIRMAN THE (DR RAFIO ZAKARIA): We have to con clude within two-and-half hours. it Every party has been given a specific time. t

SHRI P. N. SUKUL: Nearly ten per cent route kilometre lines are due for renewal. That is what the former Railway Minister, Mr. Dandavate, told on the 21st August, 1978. And Mr. George Fernandes also once wrote to

accidents

2-ji Discussion Under [KAJYA SABHA J Rule no

[Shri P. N. Sukul] the Railway Minister, saying that 10,000 kilometres out of 65,000 kilometres; railway track was due for renewal. This renewal must be attended to as best as we can and as early as possible. I am sure, the hon. Railway Minister is looking into all these matters. He has repeatedly said in this House and in the other House that he is very much alive to the situation. I earnestly hope that he will try to prevail upon his colleagues-at least the Finance Minister-to provide more funds to him. Thig renewal, this replacement of coaches maintenance of railway track, etc. should be done properly. Otherwise, despite Pandit Kunzru Committee, Wan-choo Committee, Railway Accidents' Inquiry Committee or Sikri Committee and in spite of the discussion in this House and in the other House, •we have not been able to reduce the number of these accidents or at least the number of all these deaths. That is why, I request our Government and the Minister who is alive to the situation, to be more alive. Our officers have to be taken to task. Our Ministers blame the officers, the officers blame the w.orkers, etc. They do not take the responsibility for these deaths. We are shifting our responsibility, The Minister says the :Offlx;ers are responsible. When you consult the officers, they say that the staff is very negligent. They don't try to understand the problem. By shifting our resE>onsibility, we are not going to improve the state of affairs. Therefore, I request my Minister to be more alive to the situation to take the workers into confidence and prevail upon the Prime Minister and the Finance Minister to grant funds for the purpose of renewal, etc. If this thing is done. I am sure that these accidents can be avoided and our Government can meet the situation squarely. The remedy does not lie in giving punishment to the staff. Recently our Minister said in Gorakh-pur that those guilty will be punished. We will not be able to reduce the number of accidents by punish-

Re. Railway accidents

ing a few persons. With these words I finish my speech. But I request my brethern in the opposition that they must not view thig thing from a political angle. If we all cooperate and help our Government and the Minister and the Minister is able to prevail upon the officers and if the officers are able to get the work from the workers, everything will be all right. -, - ;. ^

SHRI ARVIND GANESH KULKARNI (Maharashtra); The statement given by the Railway Minister shows not only complacency, but total inadequacy of the reasons as to why the accidents have taken place and the measures which his Department wants to adopt because the statement given by him running into 7 or 8 pages actually does not highlight the thrust of his effort to remedy the situation. As my friend Mr. Sukul has said, this is a human problem and I do not want to politicalise it. Personally, I have no disrespect for any of the Ministers here because I do not want to make it a personal matter. It is a matter where tremendous loss of life has taken place. At the same time, I will be failing in my duty if I do not highlight the efficiency of the Railways in tackling this ' matter. We are elected to highlight this aspect. If I fail in that, then I will be failing i'n doing justice to my duty. I am not going to repeat the statistics of the Sikri Committee Report because that has already been mentioned, I will deal with all the aspects point by point. The first aspect is about the loss of human life. I want to tell the Railway Minister that I v/as present at the hospital where the two accidents took place on the line and near the town I stay in Maharashtra. I saw the utter negligence of the Railway Officers in attending to the injured ^ as well to those who were killed. People get just frustrated and annoved. So, one of the immediate reforms which is needed in the Railway Mifjistry is a yery sympathetic

and sensitive approach by the Railway administration to those injured and to the kith and kin of those who have been killed.

Then, Sir, what are the reasons that you have mentioned in the statement? If I go through the statement it will take more time and I do not want to go into that. I think, Mr. Dinesh Goswami has read from the Sikri Report. You say and you have already accepted that there is a lack of rehabilitation of the track. Then you say that there is somewhere human failure. Then there are rolling stock problems and so on and so forth. But the basic problem that I find is the inefficient investment in the railways. Sir, I remember that I was once discussingi with Mr. Pai when he was the Railway Minister about the total development plans of the railways. We were just at the end of the Fourth Plan and the beginning of the Fifth Plan and I was a member of the Treasury Benches. He was telling me, "Mr. Kulkarni, what we are doing for the Railways is nothing. The country is developing. We want industrialisation. But the laying of the railway lines, keeping the railway-lines in trim, and keeping the staff and every, body on the job is a tremendous investment in resources and human beings." Sir, actually we have failed in that. LA.nd the result of which is the large number of accidents and the enormous loss of human life. As has been rightly pointed out and shown in the Sikri Report, 45 per cent to 49 per cent of the lives lost are due to mechanical failure. And it is no human aspect and it is all due to mechanical failures. That means, it is a lack of investment in the rolling stock.

Sir, I would also draw the attention of the Finance Minister who is luckily here to one thing. Of course, he is going through his own files. If the Finance Minister could be a little bit more considerate towards the Rail-

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all Minister, these things of wav of lives and the inordinate losses delays in the movement of goods wagons, etc., would have been mini mised. And for avoiding these things from which we are suffering, it is necessary for the Railway Ministry to take one decision. You know that the things cannot be done by gim micks. Where a machine is required, the work cannot be done by the hands. Sir, there is a saying in Marathi that a thing which can be done by an iron rod cannot be done by the wood. Similarly, all these things, and this efficient management requires a lot of investment for improvement. But, Mr. Mirister, you are responsible-'you', don't take it personallybv Board is responsible vour for the negligence, for the corruption and for the maladministration. Sir, when ever We go and visit the stations in our own route, we just casually talk with the station master and the others there. And when I ask the gangman coming after examining the track as to how many hours he has put in, he says that he has put in something between 16 to 18 hours. And would you expect a man with an alert brain to walk 16 miles in the dead of the night, during the rain or storm? What would you expect of him? Then there are the drivers. I don't blame the drivers if they are mostly in а drunken We cannot state. help it because the onerous job of driving the train and the overtime that is required to be put in are such that he cannot bear them. So, this is an other aspect which has to be gone into. You cannot keep efficiency by asking or flogging a horse which is ".. really tired. ••

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About corruption. Sir, the less said the better. I am really sorry. Sir, to bring to your notice that the Railway Minister himself has admitted this in answer to a question on the 21st August, 1981. I piit(that question about the criticism in the 'Blitz' magazine under the caption, "Railway Minister abets coal smuggling".

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[Shri Arvind Ganesh Kulkartii]

Now, what is the reply? I am sorry to point out-Mr. Pande, don't take it personally, for Heaven's sake-the reply is: Yes. The order for allotment of wagons in favour of some concerns for movement of coal which was the subject-matter of this news item, has since been cancelled. When all along the line, the moral values have eroded and this is the reply given by you and your Ministry saying that the order has been cancelled, what type of impression your officers, the Ministers and the Railway Board officers, the higher officers are going to create at a lower level? 1 don't blame you personally, for Heaven's sake, don't take it a personal attack. I am sayng that the value system in this country has all along the line been eroded and that is why we are facing all these problems. When you all along claim that turnout of railway wagons has improved, this is a statement by a State Government Minister in Maharashtra, Mr. Tilak- it is in Marathi, and the meaning isbecause there is no coal available at Paradeep, the thermal power stations has been closed down. This is another aspect of the inefficiency.

Mr. Sukul aked me not to politi-calise the issue. Here is the rhiblic Accounts Committee's Report of 7th Lok Sabha which says that some coirwpany has occupied fthe railway land. Then 86th Report deals with unauthorised occupation of railway lands by M/s. Oriental Furnishing and Building, and some Pure Drinks etc. But Mr. Pande is sitting silent. If you are going to do like this, what type of administration you expect under your leadership where everyone, right from the Minister, every . officer is obliging either his partyman or an officer somewhere or a relative somewhere? What do you expect of administration? I am' not touching those points which have been touched already by my friends, but Mr. Pande, I request you to have some introspection. I fully agree with Mr. Goswami-I also remarked on that

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day-that the days of Lai Bahadur Shastri have gone. Problems then also were of the same nature but the calibre of the officers carrying the load was of a high order. They were the mountains in this country.---I speak of those political personalities who showed by their behaviour what type of a person a Minister should be. But now we are all pygmies left here to rule this country. Now whether 2,000 people are drowned in the Bagmati or 10,000 people, what ever it is, there is a joke and a cartoon drawn by Laxman where he says: Please build hospitals all along the railway track. That is the easiest way of helping the people who are either killed or injured. I do not go to that extent. But Mr, Minister, I am moved to the extent, without injecting politics, I feel that either Mr. Venkataraman has to yield or you have to yield. If Mr. Venkataraman does not yield and provide money, you close down the railway line for traffic because you are killing people. A decision either way will have to be taken. If the country has to progress, investment has to be made; efficient management has to be enforc-ed and discipline has to be forged and corruption ha.'! to be removed and political advantage should not be taken, if you want to develop this country. If you do not want to deve. lop this country... (Jn.te7T(ipttons)

SHRI SYED SIBTE RAZI (Uttar Pradesh): The Opposition should also co-operate.

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): No interruption please . . . Mr. Kulkarni, please confine yourself (Interritptions)

SHRI ARVIND GANESH KULKARNI: My dear friend, you do not know. When your party was sitting on this side, even on small things, everybody' was shouting like anything. Those were the times. Sitting on this side now, you do not know anything about that. You have come very lately. ITiis cooperation requested by the Prime Minister... (Interruptions)

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THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): Mr. Kulkarni, please conclude. You have taken more than your time. (Intenuptions)

SHRI ARVIND GANESH	KUL
KARNI: We do not want to	oppose
i'or opposition's sake. At the	end, I
would like to say	

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): Mr. Kulkarni, you have taken thirteen minutes. Ten minutes was the time allotted.

SHRI ARVIND GANESH KULKARNI): Sir, I will take only half a minute more. Would you please sit down, Sir, so that I may conclude?

• THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): I will sit down, provided you conclude within half a minute.

SHRI ARVIND GANESH KULKARNI: I always keep my promise. I am a person who has self-respect and a promise.

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): I am very happy to hear that.

SHRI ARVIND GANESH KULKARNI: Thank you very much, Sir.

AN. HON. MEMBER: It is a rare commodity these days.

SHRI ARVIND GANESH KULKARNI; It may be a new thing to you. But it is a practice to me.

Sir, I would mention my last point within half a minute, i would request the hon. Minister with folded hands, if he has the interest of the development of the country at heart, he should see that whatever has been f mentioned by me as abuses of power are shunned. Thank you.

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): Shrimati Adi-varekar. You have ten minutes.

Re. Railway accidents

SUSHILA SHANKAR SHRIMATI ADIVAREKAR (Maharashtra); Mr. Vice-Chairman, Sir, it is not only these three accidents which we are discussing today, but we take this opportunity to bring to the focus the efforts which should be put in to avoid these types of accidents. I am really optimistic and I feel that this debate will not be futile and it will definitely yield results. Railway accidents are not a new phenomenon. They 'always occur.. But since 1977, we are having a real spurt in major and minor accidents on the Railways, which involve not only loss of the lives of innocent passengers, but they also cause a heavy loss in Railways' and users' property. Ultimately, this results in disruption of traffic and consequently damages the economy of the country. Sir, not only we are aware of this^ but we also know that the Railways are more aware of it. Every time, a major or minor accident occurs a high powered committee or a special committee is appointed to go into the reasons as to how and why such an accident has occurred aod to suggest preventive remedies and measures. Also, Sir, there are various enquiries conducted by the Commissioners of Railway Safety and volumes of reports have been submitted by the Committees concerned. The way the accidents are taking place, to me, it appears that the senior-most officers of the Railways either do not have the time or they do not bother to gla'nce through the pages of these reports-which speak volumes-for implementing some measures which are suggested therein. My personnel request to the hon. Railway Minister is, he, along with his colleagues, should personally find time to go through these reports and the findings and then they should brief the General Managers and the Railway Board members about the observations made in these reports and try to implement them.

Another thing which I would like to draw the attention of the hon. Minister is, the journals of the Rail-

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[Shrimati Sushila S'hanker Adivarekar]

Rule 17fi

way Board and the various zones do not publish the reports of the Commissioners of Railway Safety. Because of this, the other railway workers are ignorant about the facts which are being mentioned therein. This certainly gives a feeling <that the Railway Board does $^{\circ}i$ take the workers into confidence, in giving the necessary information. I am sure, the hon. Minister will Idbk into this matter . and give proper publicity to these reports and the findings. I have no doubt that the primary cause of decrease in passenger safety and increase in railway accidents is only because of the low level of investment a"d amount approved by the Yojana Bhavan, specially during the last one decade. Sir, it is not a secret that the Janata Government and its immediate successor government went out of the way to boost the interests of the highway builders of auto-■ mobiles and private sector road transport industries and since many years I feel that the Railway Board has failed to put up their case in a strong convincing way before the Planners and the nation.

And the amount that was sanctioned, even within that overall amount, I think sufficient high priority has not been given to track renewal and modernisation programme. The result is that we have failed to get the maximum benefit from either electrification or dieselisation of routes.

The Railways are having a large crew of mechanical engineers and naturally they have an equally large and dominant say, who rather favour to utilise major part of funds for modernisation of rolling stock, specially locomotives. But I fail to understand how we can run modern locomotives on ancient wornout tracks without the danger of accidents.

Sir, the other important aspect which requires a fresh look is the necessity of improved electronic and electro-mechanical signalling. This is

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slightly overlooked and proper emphasis and efforts are not inaffe to have railways own productive unit for signalling and telecommunication equipment. In many of the cases the blame is attributed to personnel as human failures. This could, to a large extent, be avoided if we have proper modern signalling equipments. Sir, if I mistake not, many years ago there was a suggestion from some international expert for introduction of CTC, i.e. centralised track control, which it is claimed is comparatively more economical than track doubling and , it is accident proofsafe. Can We not once again consider this proposal in the present context? I would very much wish that the hon. Minister gives a second consideration to it and finds out how helpful the proposal could be.

Sir, one more thing that requires a second look" is in the staffing pattern. In the name of safety a large number of senior posts have been created in various zones and divisions. What we want to know is, are they really doing some service or are they just marking time for some other posts? It is being reported that the turnover is SQ high that hardly anyone puts more than one year's service in these positions. The hon. Minister should set matters right in this direction and should ask **the** Railway Board to have more consultation with the Union Public Service Commission to ask for better quality of persons for transportation cadre.

Sir, before I close I must refer to the large number of mishaps that are taking place in Bombay suburban sections. Just now also Mr. Sukul reported about one more accident that has taken place in Bombay. I hope that will also draw the attention of the hon. Minister how serious Is the condition of the suburban section of ., Bombay so far as mishaps are concerned. It is reported that almost every week there is one accident on the Bombay suburban Jines and I am sure the hon. Minister fg well aware of it and will give his topmost **atten-** tion to it as lakhs of commuters tra vel by it. .,.-. I '»

Sir, we are aware of the efforts made by the Ministry On all fronts to prevent accidents, but it to be 'Sone on a war footing to prevent accidents and also to minimise their number. Immediately and timely action needs to be taken to avert the possibility of accidents and also to minimise the accidents. So I only hope that 5 P.M. the hon. Minister will not fail . to sTiow the strong will to implement them and to do something about it. Thank you. Sir.

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): Thank you, Madam, for strictly adhering to the time schedule. Mr. Era Sezhiyan.

SHRI SEZHIYAN ERA (Tamil Nadu): Mr. Vice-Chairman, Sir, the alarming rate of increase the in railway accidents ano the horrid tales and harrowing pictures of the trage dies that one sees in the papers every day leave much to be desired in the working of the Railway Ministry. Even though the hon. Minister and his colleague valuable may feel proud performance of sometimes of the the - railways, the country, the people and those who use these railways have the least joy in their hearts and" minds while ^travelling in them. The most insecure mode in India now is to go by the train. We do not know whe ther we will reach our destination or Often, we may reach the destina not tion in the other world much auicker by travelling by train.

Trotting out figures will not solve the problem. Figures such as so many million train kilometres, or passenger train kilemetres etc. probably may work to give satisfaction to someone, f but the real tragedy is he alarming rate at which such accideflts are allowed to happen. Even there, there is a concerted propaganda to minimise the impact of most of the accidents that are taking place. As per the book that has been supplied to us

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alongwith the Budget papers-about a review of the accidents on the Indian Government Railway-the ntunber of casualties for 1978-79 have been put at 113, whereas in the last 7 months-January to July, 1981-it has gone up to 455. I do not think this gives a. complacent picture. The Minister may come forward and say that he has nothing to do with this one; it is nature's will, or as ordained by God, or whatever other execuse he may trot out. The mover of the Motion, Mr. Dinesh Goswami[^] also said that there is a niove to minimise whenver these accidents happen. That is the most hurting part of itthat ap^-t from the tragedy, they always try to come out with some explanation or the other, wanting to minimise wanting to submerge everything. Take for example, the train disaster near Mansi in Bihar-hig own State. There the first press reports said that the Deputy Speaker of the State Assembly^ Mr. Gajendra Prasad Himanshu, stated after a visit to the accident site that "the train was over-crowded and hundreds were travelling on its roof". He put the death toll in this big train disaster on Saturday night as 3000. Another Minister of Bihar, the Minister for Cooperation, Mr. Ghanashiram Mahto, who was camping at the accident site alongwith the Rural Development Minister, Chaudhary Salaud-din, however, estimated the death toll at 2,500. Do you mean to say that they had some political motivation? Were they making a political capital out of" this?

SHRI NAGESHWAR PRASAD SHAHI (Uttar Pradesh); Also the Chief Minister.

SHRI ERA SEZHIYAN: Chief Minister's figure I do not have. The Deputy Speaker and a Minister in the Bihar Ministry who visited the site and camped there gave these figures to the Press—one gave the figure of 3000 dead and the other gave the figure of 2500. Now our hon. Minister comes forward and says that the figure was 270 or so. We do not know about the other things—the number

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[Shri Era Sezhiyan] of tickets etc. Also before even the enquiry could be held and the find- | ings revealed^ the Railway Board I came out with a very unusual excuse that there was a big cyclone there and the train was taken as a toy and thrown into the river. On the same day the papers have saifl:

"METEOROLOGY DEPARTMENT BEWILDERED

The Directorate-General of Meteorology seems to be bewildered by reports that a cyclonic storm had hit the Samastipur-Banmankhi passenger train on June 6, resulting in seven bogies plunging into Bagmati river."

Sir, this is the state of affairs that the Meteorological Department is not aware of it and the eye-witnesses say there was a sudden brake and it went into the river. Probably they are working with redoubled vigour or doubled vigour in that where on a single track one train can go our Railway Minister is trying to put two trains at the same tinie, causing so many collisions.

Sir, the basic thing that is happening is complacency and. non-planning. The Government that works has got a department that refuses to work or hag not worked St all. In this connection I want to give one figure and seek the hon. Minister's clarification. If you take the amount spent on the repairs and maintenance of the permanent way and works of motive power, the amount spent $^{\circ}n$ repairs and maintenance of carriages and wagons and plant and equipment- which is a very vital part-for the last four years, you will find that the percentage is dropping. The ordinary working expenses of 1977-78 to 1981-82the budget figures-have gone up If you take the repairs and maintenance expenses on these four items and see the proportion of the ordinary working expenses, from 39.7 per cent -nearly 40 per cent-it has come down to 37.9 per cent. That means, though, every year your gross receipts

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are increasing like anythmg, you are not spending as much as is required on repairs and maintenance. That is a very basic issue on which theso railway accidents are allowed to happen.

Sir, the accidents are more man-n'-'ade or department-made aj the hon. mover of the Motion put it. It is the empire that is causing these things. There is a decline and fall of the empire, and before the empire falls the trains are falling into the graveyards designed by nature.

On three questions I would like to have the clarifications of the Minister. Is it a fact that the Firemen are asked to run not only goods trains but even mail and express trains? Secondly, I want to know whether the working hours of the Drivers-even though they are fixed at normal rates --often times extend from 16 to 18 hours, thereby endangering not only their lives but also the lives of the commuters who go by those trains? The third thing is, I want a categorical clarification from the hon. Minister whether it is a fact that the Divisional Managers have issued a circular on July 23, 1981 to all Guards directing them not to waste time in checking the vacuum brakes at every station. which is said to delay the ttains. This is a very important thing-the checking of vacuum brakes at every station. This is an age-old practice to avoid accidents. But, as per the circular stated to have been issued on 23rd July, the Guards have been asked to dispense with this, an<j the TXRs no longer give any certificate about the 6'fficiency of the vacuum brakes thereby endangering lives.

Sir, the hon. Ministers may feel proud about their figures. But the other day I was a little amused that figures do not matter with them. When a question on the suburban trains came up in the House, the hon. Deputy Minister, Mr. Mallikarjun, said;

"Sir, the traffic of suburban commuters in Bombay area is moae

than 3.5 million every day and Ij is being met."

Probably, when millions of passengers are using the trains, what it one to three hundred passengers die? I think they have not come to the stage of taking the proportion of all those persons who die and the number of persons living in India and using the railways. But I think the hon. Cabinet Minister is more proud of the performance of the Railways because v;rithin five minutes, when big lurn came, he raised . the figure from 3.5 million to 4.5 million passengers because, earlier Mr. Mallikarjun put the figure at 3.5 million passengers. Probably the hon. Cabinet Minister feels more proud of his own performance and increases the figure within five minutes to 4.5 million. Probably, within five minutes the number of commuters in Bombay had increa"!-ed. So also the rate of death. The figure given is that every week 19 accidents have been taking place for the last several months. Probably by the time we finish the discussion one more accident might have taken place and tomorrow... (Interruptions) The hon. Member wants to know how long [will take. I have the least intention to ask them to resign. The commuters are more resigned to this sort of situation. Therefore^ let them continue and enjoy this.

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): I call Shri Kalvanasundaram. Your party has three minutes only, i have to go strictly according to the time. You cooperate with me.

SHRI M. KALYANASUNDARAM (Tamil Nadu); Sir, I do not want (0 interrupt you. My protest is to the Chairman. This is a discussion under Rule 176 and not a general debate and I am also one of these who have given their names. I will take up the matter with the Chairman separately, I do not want to trouble you, but please allow me to whatever extent it !.<! possible to make out some points.

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THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): You make out ihe points. That Will be better.

SHRI M. KALYANASUNDARAM: It will be fit for the Government and the Railway Ministry to listen to the Opposition more than listening to their own side. Now the Statement made tiy the Railway Minister reveals £hat he is not repenting or even feel-in the gravity of the accidents. Sir, we must be more concerned about it because not only they do not realise t>ie gravity of the accidents but also there is an attempt to suppress the real causes of the accidents, i have before me the material, but I do not want to go into details. Take one instance, that of an accident near Bag-. Ati My friend has already explained and s'aid: How is it possible for 3 strnm to enter there, without the knowledge of the Meteorological Department, without the knowledge of ihe Revenue authorities, just to pick up seven coaches and throw them into the river Bagmati? How are we to believe such a thing? Is it not a deliberate attempt to suppress the facts? The so-called inquiry by the Railway Safety Inspectors has also become a ritual. They do not want to get at the truth of the matter. And unfortunately such eminent people like Kunzru and Wanchoo and the third Commission Chairman, Justice Sikri also do not want to go beyond what the Railway officials and the Railway Ministry put before them. I want to say to this House that the SHcri Commission has not yet completed its report with regard to its second term of rffcence, which is more important than Ihe assessment of the accidents. For the first time, this Commission V/as given wider powers to go into it, but he has not yet submitted a report. Thac is what I understand. So let it be there, I am worried aboxit the way in which the safety rules and the safety procedures are neglected and violated. Some instances were given by my friend Mr. Sezhiyan. I can also give some of the instances. One is that in 197? an agreement was reached between the Railway Board and

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[Shri M. Kalayanasundaram]

Discussion under

Rule 176

the Loco Running Staff Association reducing the time on the footplate for a crew to 10 hours; that means after 10 hours he can claim rest if he wants to. Now that agreement is cancelled and orders are withdrawn. Now he can be compelled for any length 3f time. (Time-bell rings) For averting accidents, the willing co-operation in service of railwaymen like loco-men, station masters, pointsmen, tabinmen is necessary. Others are, of course, necessary in an indirect manner, but they are directly involved. They should be protected and looked after properly, if you want to avert Secondly, accidents. Sir. engines, locomotives, coaches, wagons and other fittings must be looked after carefully. Do we send these coaches periodically for overhaul regularly? How . many coaches-leave alone the overaged-are sent regularly for periodical overhaul in the workshops? Even in the workshops what is happening is that the workers do not get proper tools. They do not get proper spare parts. Those matters, the Commission must go into. Do not be under the illusion that everything is all right. The easiest thing for the Railway Minister or the Government or any inspecting official is to put the blame on the railwaymen. What can tfiey do? You must ^e grateful to the railwaymen that inspite of these difficulties they are able to carry on at least this much. I would not blame the Railway Ministry alone but also the Finance Minister. Fortunately, he is also siting here. He does not provide finance. The railway officials put up proposals for replacements.

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): I do not think the Finance Minister is really concerned with Railway finances.

SHRI M. KALYANASUNDARAM: Why not? He is the ringmaster of the whole circus. *(Interruptions)*

• THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): That is why he is supremely unresponsive.

SHRI M. KALYANASUNDARAM: These accidents are only symptoms of a serious disaster. We must examine the disease. As an efficient doctor, he must treat the disease and not ths symptoms.

AN. HON. MEMBER; The Finance Minister is helping the railways.

SHRI M. KALYANASUNDARAM: I made the point at the time of the discussions on the Railway Budget.

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): Yoxur time is very limited.

SHRI M. KALYANASUNDARAM: I do not want to take much time. The Rail Bhavan authorities are playing politics. Some of the officials become sycophants. Whatever the Minister says, even -without the infrastructure, without the resources, they think they must show the result. That is how they gamble. They enter into adventures. The performance must improve, the delays must be avoided, and the punctuality must improve. (*Time-bell rings*) One minute.

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA); I have given you three times. I cannot give more.

SHRI M. KALYANASUNDARAM: She said that there was double standard. Why is this double stafi3ard there? At the time when she took over, she removed all the superannuated officials from the Rail Bhavan. Today on v/hat merit is the -term of the present Chairman extended?

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA); That is an old point repeated again and again.

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SHRI M. KALYANASUNDARAM: Will it not lead to sycophancy among the officials? Will they not play politics? How do you expect the administration to run smoothly and unitedly? There will be groupism and 'factionalism only to crow catch politicians. (Interruptions)

THEVICE-CHAIRMAN(DR.RAFIQZAKARIA):Please.Nowyou must co-operate with me.OtherMembers have to speak.Other

SHRI M. KALYANASUNDARAM: Half a minute. Will the Minister go into the question of how far the safety rules and procedures are overlooked and how far ...

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): You are repeating. He is listening to you. He will deal with all those points if he wants to.

SHRI M. KALYANASUNDARAM: He must reduce the hourg of work for the locomen. These are my points.

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): Thank you. The Deputy Minister will intervene. Please finish within i5 minutes, if possible. *(Interruptions)* The Deputy Minister 19 intervening.

SHRI M. KALYANASUNDARAM: You should! have given me five minutes more.

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA). The Deputy Minister is intervening, and the Railway Minister will reply. The Railway Minister ig going to reply.

SHRI M. KALYANASUNDARAM: There is a division of labour between them.

SHRI HARI SHANKAR BHA-BHRA (Rajasthan). What about me?

- THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): The debate will continue. Do not worry. Your 761 RS— 10

Re. Railway, 290 accidents

name is there, shri Pandey'g name is also there.

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): Mr. Vice-Chair-man, I stand with a heavy heart to express thg deep concern Of the Government over the railway accidents. It is true accidents have been occurring and they are causing agony. The Government, with all the machinery at its command, is geared to see how best safety can be maintained on Indian Railways. Accidentg occur due to collision, due to derailment, accidentg occur at level crossings and...

SHRI M.. KALYANASUNDARAM: Now due to jumping.

SHRI MALLIKARJUN; I will deal later on with the jumping category which is mostly in suburban areas.

When We compare certain figures from January 1980-July 198& the trend of accidentg in these categories occurring since January 198i to July 1981 has been on the decline. At the same time, the concept which has been developed outside or inside Parliament that the railKvay administration does not take care of safety properly, that it ig not worried about it, ig totally wrong. Lacunae persist, We do agree. But for the removal of sUch lacunae Wg do need the active cooperation of the structure of the society as a whole and of all the political parties, ag the honourable Members from opposite have mentioned that they are not dealing with the railways with any motivation. They believe that sincg the railways play a pivotal role in the nation's geonomic growth, they want to see the railways in the outside arena of their political ideology. However, it becomes essential for me to inform this august House, iVistead

fiqi Discussion under . [RAJYA SABHA] Rule 170

[S'hri Mallikarjun] of repeating what is the consequence Of an accident, what preventive measures we are adopting to avoid the accidents.

So far as track renewal is concerned, or, prior to track renewal or any other thing, I would like to mention what exactly the Sikri Commission recommended and what stepg the Government has exactly taken for implementation of these recommendations. The Sikri Commission was constituted in 1978 and it submitted its report in two phases, in 1979 and in May 1980...

SHRI M. KALYANASUNDARAM: Is the second part available? I inquired from the library in the afternoon. The librarian said the second part was not available. The second part is niore important.

SHRI MALLIKARJUN; I will come to the second part.

So 'far as the first part is concerned, 32 observations and 118 recommendations were made. Out of the 118 recommendations made by the Sikri Commission 110 recommendations have been implemented right now, two recommendations have been rejected and six recommendations are still under examination.

So far as the second part is concerned, there ig only one observation made and 412 recommendations by the Committee...

SHRI M. KALYANASUNDARAM: Will you kindly make a statement on the floor of the House explaining the recommendations and the action taken on them?

SHRI MALLIKARJUN When I am explaining all this, automatically it becomes inevitable on my part to give the information.

So far as the second part ig concerned, 412 recommendationg have

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been made out oj! which 244 have been implemented and 106 are under examination and some of them have been rejected. So, the blame which is being bestowed upon the Railways that we do not take into cognizance the recommendations of the committee ig totally wrong.

SHRI M. KALYANASUNDARAM: I did not say that.

SHRI MALLIKARJUN; I am not referring to you alone.

SHRI M. KALYANASUNDARAM: Nobody has said i;hat.

SHRI MALLIKARJUN: Therg is a feeling that rtKJommendations dtf the Committee arg not taken into cognizance. Now I have stated how many recommendations are there and how many have been implemented.

So far as reasons for accidents are concerned, they are multifarious. As my hon. friend Goswamiji has said it ig true that track renewal is essential. But because of the paucity of funds, the Railways could not do it on a large scale. The Railways today need Rs. 11,000 crores, but because of varioug constraints in the plan period we were allocated Rs. 5,100 crores. So, within this plan allocation we have to see how best we can deliver the goods in the interests of the nation as a whole.

So far as track renewals are concerned, thig year 1,450 kms. of BG and 1,850 kms. of MG will be renewed and in this Budget year Rs. ilO crores have been allocated whereas the total allocation in the entire plan period is Rs. 500 croreg and 4.200 kms. of BG an'd 2,750 kms. of MG are to be renewed.

May I bring to the knowledge of this august House that though track renewal ig essential, ^e cannot correlate accidents to the track conditions only. We have got 75,550 rutt-

ning track king on the whole and today the speed restriction is only in respect of 2,000 kms. Accidents take place not merely on tracks which are fractured. All these have been identified. Within the plan allocations, Government is making every effort to do this. This is about track renewal.

So far as other preventive measures are concerned, to help the railway staff and for functional purpose, We have introduced certain systems. We do take advantage of advanced knowledge ^^ science and technology. Not that We are operating the Railways i'l a primitive way. There are certain things which have been replaced for thg advantage of gtafE and passengers. For example, we " have got the interlockin,g system, axle counters, route relav interlocking, automatic warning system and ultrasonic flaw detecters. For the benefit Of drivers we have colour light signals so that drivers can see and 8° ahead. If you remember, sometime back we used kerosene lamp signals. Today that system is being changed. These things are introduced for the benefit of all. In the suburban and heavy traffic stations, centralised signalling has been introduced through route relay and panel locking system. We are goibg ahead to see how best We can avert untoward accidentg on Indian railways.

Thirdly, I may mention about rolling stock. Ag has been mentioned in this august House earlier, we do have a certain overaged rollingstock, 7,000 odd coacheg and 35,000 wagons 3nd so on. Now, Sir, for the benefit of this House, I will just mention something about the periodical overhauls and the routine overhauls. In fact, in the recent past. We have taken up thig job as a crash programme. In thg case of periodic overhauling, even within the short period from April to July, 1,440 rakes have been inspected an'd the time of routine overhauling also hag increased. For example, last year, we

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used to have 5,231 wagoug per month for periodical overhauling. Today, it has gone up to 7,101. We have been increasing this as a crash programme because Of the occurrence of the accidents and it is not because of the criticism by the Opposition nor for any other reason. Because human lives are involved in the accidents, it is the utmost duty of the Government in a democracy to save even a single life and to avert such accidents. Therefore, Sir, with these 'few things, I would like to impress upon the members that the Government on its part is making the utmost efforts to see how best the acci-dentg can be avoided, so far as the details are concerned, it is not necessary for me to tell' all those things at the moment. My senior colleague will deal with those details. The honourable Member, Sezhiyanji, hag said that it ig 4.5 million passengers travelling On the suburban trains. I do correct myself. On that day, because of our emotional involvement for a brief period, I had mentioned it as 3.5 million. But I correct myself in this august House. If is 4.5 million passengers as he has said. The suburban service in' Bombay, in comparison to the world, caters to 50 per cent of the total number of passengers travelling by the Indian Railways every day. Therefore, the work-load has also gone up. We have no objection to correct this. I correct myself with regard to this. Thank you. Sir.

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): Mr. Bhabra, 9 minutes ^{on/y-}

श्री हरी शंकर भाभड़ा: उपसभाध्यक्ष महोदय, रेलवे उप मंत्री महोदय ने अभी कुछ भाषण दिया, कुछ चिन्तायें प्रकट की। लेकिन उसका नेट रिजल्ट क्या है। वड़ी चिन्ता कर रहे हैं। बजाय इस प्रकार की रिपोर्ट देने के कितने एक्सोर्डेट्स सोरियस हए हैं, कब कब हुए है उनको वे तारोखे बतानी चाहिये जिस दिन एक्सीर्डेट नहीं हुआ

295 Discussion under [RAJYA SABHA] Rule 176

[श्री हरी शंकर भाभड़]

हो। इश ग्रमस्त के महोने में 1 तारोख से लकर आज तक मंत्रों महोदय ने एक दित का नाम नहीं बताया जिस दिन एक्सो-डेंट नहों हुआ है। यह तो क्टोन हों गया है और इस लिये इस रेलवे मंत्रालय का नाम

Should be Ministry for Railway Accidents. It would be better if it is called the Ministry for Railway Accidents.

आप वाहे कितना भो रेल मंत्रालय को अच्छा वताने को कोशिश करें, आप के मंत्रालय को स्वयं प्रधानमंत्री ने कन्डेम किया। स्वयं प्रधान मंत्रो ने इस मंत्रालय को मेरे वता कर, चौपट बता कर, पिछले मंत्रो को हटाया और आप को यहां लायी। सारे एक्सोडेट्स क्यों हो रहे हैं वह मैं आप को बताना चाहंगा।

"In a desparate attempt to show showmanship and earn a good name, their idea is to forget everything and give a goby to every thing guch ag safety rules, maintenance of tracks, rolling-stock and engines, staff welfare, trade union rights, etc. .."

AN HON MEMBER: Sir, on a point of order. (Interruptions)

SHRI SHIVA CHANDRA JHA (Bihar). The Prime Minister is right. *(Interruptions)* Sir, the Prime Minister is right.

SHRIMATI HAMIDA HABIBULLAH (Uttar Pradesh): Sir, on a point of order. (Interruptions)

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): Order, please.

श्वी केदार पांडे: आप ऐसे ही कहते हैं। इस की जरूरत यहां पर नहीं है। रेलवे मंत्रालय के मंत्री बदल गये। दूसरे आ गय, लेकिन उम में कोई एक्वीजी जन की बात नहीं है। इसलिये उस के बारे में (व्यवधान) श्रीशिव चन्द्र झाः प्रधान मर्ताजा ने ऐसा कहा है। (ब्यवधान)

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): Mr. Mathur, you are cutting into Mr. Bhabhra's time, please remember that. (*Interruptions*).

श्वी हरी शंकर भाभड़ाः मैंने उस समय भी कहा था कि ग्राप का यह रेल्वे बोर्ड ग्राँर यह रलवे बोर्ड की ग्रथारिटोज ग्राज तक के मंत्रियों को ले डूबती रही है ग्राँर ग्राप को भी यह ले डूबेगी। उन्होंने ग्रापके बजट भाषण में उल्लेख कर-वाया था कि पिछले मंत्री के समय में जो कमी रही उस के बाद तीन महीने में हम ने उस की तुलना में इतना ज्यादा काम किया है। यह बात ग्राप के रेलवे बजट भाषण में है जो कि ग्राप ने इस हाउस में दिया है। (ब्यवधान)

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): Order, order.

श्री हरी शंकर भाभड़ा : जो मेरा विचार है वह मैंने ग्राप के सामने रख दिया। यह दूसरी बात है कि वह ग्राप को एसंद हो या न हो। एक बात ग्रीर है। इसी मंत्री जो ने सीकरी रिपोर्ट के कुछ आंबडे दिये कि कितनी रेकमेंडेशन उन्होंने को ग्रीर उन में से इतनी हम ने इप्लीमेंट कर दी ग्रीर इतनी ग्रंडर कंसीड-रेंगन हैं। यह मैं मानता हूं। What is the net rijsult? You are getting accidents. After everything,, the net result is that everyday an accident is happening. Wg are losing everyday the lives of Indian people.

इस का मतलब साफ है कि हमारे में मानवता की कमी है और इमानदारी की कमी है क्रौर यह ईमानदारी की कमी ऊपर से शुरू हो रही है, नीचे से नहीं

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और इस का प्रमाण है आप के द्वारा जो स्टेटमेंट दिया गया है कि उस स्टेटमेंट के झंदर ग्राप देखें कि हर घटना में क्या वात है। एक्सीडेंट हुआ है। ईमानदारो को बात है उस में बताइये छिपाने से क्या फायदा। उस का क्या मतलब ? ग्राप का जो एक्सोडेंट वागमतो वाला है उस में बदलाघाट में शरू बताया गया कि 270 ग्रादमी मरे हैं। ग्रापका कमिश्वर रिपोर्ट करता है कि एक हनार पैसेंजर मरे हैं आगेर उन के दो दिन के बाद मिनिस्टर और स्पोकर ने जो फोगर्स दो है वे तोन हजार और ढाई हजार को हैं। ग्राप बताइये कि कहाँ 270 ग्रोर∙कहां तीन हजार योर ढ़ाई हजार। तः छिपाने से फायदा क्या? झुठ क्यों बोलते हैं? हिन्द-स्तान की जनता हैरान है ग्राप के इस ग्रार्ग्सेंट पर किदर्घटना तफान के कारण हुई। मंटिरियनाजिकल डिपार्टमेंट कह रहा है कि तूफान को कोई सूचना नहीं। एक पेड़का पत्तातक हिला नहीं लेकिन आ प को गाड़ो तुफान से उड़ कर पानो के अपंदर डूब गयो। तो मैं समझता हं कि निश्चित रूप से ग्राप जिस तरह से तुफान से गाड़ो को उड़ा कर नदो में डुवीयां ऐसे हो ग्राप कोई तुफान बना दोजिये कि जिस में विना पैसे के यह रेल प्रशासन ठोक हो जाय।

इस्रो तरह से दूसरों घटना बिलासपुर को है खोंगसरा को उस में जो गुड्स ट्रेन का ड्राइवर था श्रो एम एस चिरकुटे उस न खोड़सा और भेट्रारोड स्टेंगन पर लिखित दिया था किहनारे इंजन के बेक काम नहीं कर रहे हैं और इसलिये में गाडो को आगे नहीं ले जाऊंगा। लेकिन आप के अधिकारियों ने कहा कि गाड़ो को ले जाना पडेंगा। वहां स्टोप ढाल है और उस पर बिना ब्रोन के गाडो गयो और एक हो ट्रैक पर दोनों गाड़ियों थो इस लिये आगे वालो पेसे-जर गाडो से वह टकरा गयो।

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श्वो सदाशिव वागाईतकर : क्या द्याप को इस को मालूमात है कि उस ने वहां पर रिपोर्ट लिखवाई थीं ?

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): Mr. Bagaitkar, I will cut these minutes from your speech. *{Interruptions)*

श्री हरी शंकर भाभड़ा : मेरा मतलब है कि ग्राप दर्घटना को टाल सकते थे। ग्राप जितनो चिन्ताको बात करते है, ईमानदारो की बात करते हैं यदि वह सत्य होतो तो यह घटनान घटतो। ग्रहमदाबाद के मामले में भो रेल प्रजासः वाले झठ वोल रहे हैं कि फिश प्लट हटाने का सामला है। अभो एक वहां के एम० एल० ए० ने बताया है कि जिस जगह पर फिश प्लेट हटाने की बात प्रशासन वाले करते है उसके सौ कदम को दूरो पर गैंगमेन रहता है। उसमें फिश प्लेट बिलकूल फिक्श की हई थो और बात कर रहे हैं ग्राप कि फिझ प्लेट हटी थो। वहां के लोकल आदमी जो रात दिन देखते है, उनकी वात न मानकर सारो दनिया को आप गलत बातें वताकर बल्गलाना चाहत हैं? इस मामले में जब तक ईमानवारी नहीं बरती जायेगी, न ग्रापका स्टाफ ईमानदार होगा, और न रेलवे एंडमिनिस्ट्रेशन सुधरेगा।

पैसे को चिन्ता आप हर बक्त करते हैं तो मत चलाइये गाड़िया। आपके पो० डब्ल्लूडी ब्वाले कहते हैं इन इज बैंटर टूबो दैन नैचर। यदिई क खगाब है तो उस पर गाड़िया चलाने से लोग मर सकते हैं, ए क्सोडेंट हो सकते हैं। यदि रोलिंग स्टाक नहीं हैं, कच डिरेल हो सकतो है, इंजिन की ओवर हालिस आप नहीं कर सफते तो आव क्या करते है। आपने लोगों को मारना ही है और आवादो कम करने के 20 प्वासंट प्रोग्राम में यह शामिल है कि रेलवे एरो- प्लेन्स ग्रीर सारी टांसपोर्ट को लगा दिया अाये कि जितने लोगों को व मार सकते है,मार, तो मैं इसके बारे में कुछ नहीं कह सकता है।

(समय की घटी)

मेरा समय इन्होने जो लिया व्हमत काटिये ... (व्यवधान)

उपसभाडपक्ष (डा॰ रफीक जकरीया) आपके माथुर साहब ने लिया ... (व्यवधान)

श्री हरी शंकर भाभड़ा : मैं वस खत्म कर रहा हूं। इसके अलावा श्रीमन्, मैं मंत्री महोदय से प्छना चाहता हं कि ग्रापने 5 घटनाधीं का उल्लेख किया है, मेरे पास चार घटनायें और है जिनका उल्लेख ग्रापने नहीं किया है िसकी हमने आलोचना की हैं। इन रेल दर्धटनाक्रों में भी मन्ष्य मरे हैं।

24 मई, 1981 को उत्तर रेलवे के लखनऊ स्टेशन के पास एक लेवल कासिंग पर झांसी की थोर जा रही सावरमती एक्सप्रेस की भिडंत टैक्टर टाली से हो गई जिसमें घटना स्थल पर ही 5 व्यक्तियों की मत्युहो गई। यह खबर हिन्द्स्तान टाइम्स, नई दिल्ली के दिनांक 25-5-81 में छपी है।

15 मई, 1981 को गोरखपुर रेलेवे स्टेंभन पर 32 डाउन सवारी गाडी के एक डिब्बे में स्रागलगजाने से 3 वच्चे जलकर मर गये। यह खबर हिन्दस्तान, नई दिल्ली के दिनांक 16-5-81 में छपी है।

4 ग्रगस्त, 1981 को पूर्व रेलवे के धनबाद रेल मंडल के ग्रन्तगंत तसक्टवा तथा यादवपुर रेलवे स्टेशनों के बीच दो माल गाड़ियों में टक्कर हो जाने के कारण एक मात गाड़ी का चालक और दूसरों माल- गाड़ी के गाडें की दर्धटना स्थल पर मृत्यू हो गई। यह खबर भी हिन्दुस्तान, नई दिल्ली के 5-8-81 में छपी है।

11 अगस्त, 1981 को एक अप सियाल-दाह फास्ट पैसेंजर गाही की छत पर याता कर रहे लगभग एक दर्जन व्यक्ति गंगापल से टकराकर गंगा नदी में डुढ गय तथा वई ग्रन्य घायल हो गये। यह खबरहिन्दरतान, नई दिल्ली के 12 ग्रगस्त, में छपी है।

आपने इन घटना आगें का वर्णन नहीं विया हैं, इ:पया बताये कि ये क्या सत्य हैं। ये तो मैंने आलोचना की रेलवे मंत्री नागज होगे ... (व्यवधान)

श्री केंदार पांडे : मैं नायार गही होता ।

श्री हरीशकर भाभड़ा : मैने पहले भी कहा था कि ज्ञापकी ईमानदारी में मझे कोई शक नहीं है। जो आप कह रहे है एसा आपकरेंगे आप कर नहीं पा रहे हैं। इसलिये नहीं कर पा रहे कि ग्राप ग्रापने अफसरो को समझने में गलतियां करते हैं। इसलिये मेहरवानी करके उनको समझने को कोशिश करिये और खास तौर पर इस रेलवे वोर्ड को समझाने की कोशिश करिए जिसने नोचे से ऊपर तक स्टाफ में विद्रोह कर रखा है। सारे ग्रफसर रेलवे की सम्पत्ति को अपनी सम्पत्ति समझते है। हर अफसर अपने नीचे के कमंचारी का गोषण करता है। जोषण करने से इंग्टिंशन होता है ग्रीर वह ठीक से काम नहीं करता है। ये खुदा बनकर रहते हैं। इनको खुदा से मन्ध्य बना दिय जाये तो इससे काम ठीक होगा ।

श्री नरसिंह नारायण पाण्डेय (उत्तर प्रदेश): उपसभाध्यक्ष जी, मैंने बहे ध्यानपूर्वक माननीय सदस्यों के विचारों को सूना । मुझे बड़ी हैरत हुई कि रेल दुर्घटनाओं

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पर चर्चा हो, रही है और यह सदन हमारा एक वडा ही एसा सदन हैं जिसको माना जाता है कि कुछ सुझाव भी आयेंगे जिससे सरकार को कुछ लाभ होगा । मझे श्रीमन्, वड़ी हैरत हुई भाभड़ का साहब भाषण सुनकर । उन्होंने दुर्घटनात्रों को तो बताने की कोशिश की जो कि माननीय मंत्री जी के स्टेटमेंट में स्वयं विद्यमान हैं कि दुर्घटनायें हुई और उन्होंने ग्राकडों से कहा कि किन-किन वजहों से दुर्धटनायें हुई । लेकिन इनके पीछे मन्तव्य क्या है, इनको कैसे दूर किया जाए, यह सबसे बड़ा सवाल है । क्या इसके ऊपर कोई ठोस सुझाव ग्राथे, मैंने ग्रभी तक श्रीमन, किसी माननीय सदस्य को ऐसा करते पाया नहीं । जिससे कि रेलों को लाभ हो सके, देश को लाभ हो सके, ग्रौर दुर्घटन!यें कम हों । लेकिन ग्राज माननीय मंत्री महोदय ने जो ग्रांकडे दिये हैं वे तीन चार तरह के हैं। पहले प्रकार के ग्रांकडे तो ये हैं कि डिरेलमेन्ट से दुर्घटनायें हुई । डिरेलमेन्ट से जो दुर्घटनायें हई उनकी रिपोर्ट रेलवे बोर्ड में होगी । उनके ऊपर कुछ एक्शन भी हुआ। होगा । डिरेलमेन्ट में जो एक्सीडेन्ट होता है या जो कोलीजन होता है, उनकी रिपोर्ट भी रेलवे बोर्ड में होगी और उन पर कुछ न कुछ एक्शन जरूर होता होगा । लेकिन ग्राज सब से बड़ा संवाल यह है कि क्राज इस वीसवीं सदी में हम

Re. *Railway* 302 *accidents*

रेलों में बैठ कर चलते हैं तो हमें यह पता नहीं होता है कि हम बच भी सर्कोंगे या नहीं । ग्राप रेलों की पटरियों को चिँज करते रहते 81 नरों गेज को मीटर गेज में बदलते हैं और मीटर गेज को बौर्ड गेज में बदलते हैं। हमारे सामने सवाल यह है कि हमारी जो ये रेलवे लाइनें हैं, क्या वे ग्रपनी क्षमता के ग्रनुसार हमारी रेलों के भार को सहन कर सकती हैं ? हमारे जो इंजिन चल रहे हैं, हमारे जो स्टीम इंजिन हैं या डीजल इंजिन हैं या कोयले से चलने वाले इंजिन हैं या कोई दूसरी तरह से इंजिन हैं, क्या इन इंजिनों का बोझ हमारी पट-रियां सम्भाल सकती हैं और क्या इसकी वजह से कोई एक्सीडेन्ट नहीं होता है ? श्रीमन, आपको याद होगा, वर्ल्ड बैंक की एक टीम भारत ग्राई थी। वर्ल्ड बैंक की टीम ने यह सुझाव दिया था कि भारत में जितने भी इंजिन हैं उनमें सुधार करने की ग्रावण्यकता है रेलवे की जो वर्क्स शाप्स हैं उनमें भी सुधार करने की ग्रावण्यकता है। जैसा कि अखबारों में आया है, रेलवे बोर्ड के चेयरमैन ग्रौर दूसरे मैम्बरों की उनसे बातचीत हुई । रेलवे बोर्ड से उनकी क्या बातचीत हई, यह हमें म।लुम नहीं है। लेकिन ग्रखबारों को पढने से ऐसा लगा कि जो पैसा वर्ल्ड बैंक देना चाहता है उसमें कुछ कठिनाई हो रही है ग्रीर उस कठिनाई के कारण हमारी सरकार रेलवे सिस्टम मेँ या

303 Discussion under [RAJYA SABHA] Rule 176

accidents

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करेंगे, जब तक आप इंजिनों को ठीक नहीं करेंगे तब तक दर्घटनाएं नहीं रोको जा सकती हैं। जो हमारे देश में इन वक्त गाडियां चल रही हैं, जो मॉल ग डियां चल रही हैं, जब तक आप उनके भार को नहीं देखेंगे स्रौर यह नहीं देखेंगे कि क्या ये पटरियां इस भार को वहन कर सकती हैं तब तक ग्राप रेलो को के संबंध में देश को सेफ्टो अप्राप्टवस्त नहीं कर सकते हैं। क्या दुर्घटनाओं को आप कम नहीं कर सकते ? यह प्रैक्टिकल बात हैं यह फिजिकल बात है जिसको हमको करना पडेगा । यह वात सहो है ग्रीर जैसा कि हमारे मिनिस्टर साहब ने कहा कि इसके लिये धन को जररूत है। जब धन का सवाल या जाता है चाहे वह रेलवे वोई हो, चाहे मंत्रालय हो, सब हाथ पर हाथ धरे रह जाते हैं और फाइनेंस डिपार्टमेन्ट को तरफ, सरकार के स्रोवों को तरफ देखने लगते हैं आरेर इसका नतीजा यह होता है कि उसका कोई परिमार्जन नहीं हो सकता । मेरा माननोय मंत्रा जो को सुझाव है कि आप इस वारे में एक फेज्ड प्रोग्राम बनायें। फोज्ड प्रोग्राम में अरंग वर्कणाप को देखें कि कितनो वर्कशाप हमारे विभिन्न डिविजनों में हैं और उन वकंशापों ती क्वा हालत है आपके पास मेम्बर मेके-निकल है आपके पास मेम्बर इंजोनियर हैं, आपके पास बहत टेक्तोकल एक्स्पटर्स हैं जो कि रेलवे बार्ड में बैठे हए हैं। उनका काम हैं कि समय समय पर जाय और वहां को स्थिति को देखें कि वहां क्या स्टाक है उसमें इंजन को दुरुस्त करने के लिये पूरा स्टाल है कि नहीं, कितने इंजन आउट डेटेंड हो गये हैं और याज को आवश्यकता के अनुसार, आज की मांग के अनुवार, और रेल को पटरियों को देखते हुए इतना लोग वे वहन कर सकते हैं या नहीं । जब

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[त्रो नरसिंह नारायण पाण्डेय]

वक्स जाप्त में जो मोई इजेजन किया जा सकता है, उनमें कुछ, दिवकत पड़ रहो हैं। इसमें किसी हयमन दण्टि से किसो को दोष नहीं दिना जासन्ताहै। किसो बक्से णोप के जनरन मैनेजर को भो दोष नहीं दिया जा सकता है। जब तक वक्सं जाप में पूरे ग्रीजार नहीं होते हैं, इंजिनों को दूरुस्त करने के लिए सामग्रा नहीं होतो है, जब तक किसी को दोव नहीं दिरा जा सकता है । अभो हालन यह है कि वर्क्स छोप में अगर कोई इंजिन ठोक होने का ग्राता है तो उसको कुछ हेर-फेर करके एक तरफ कर दिया जाता है। उतका कोइ स्पियर नहीं होता है। इंजिन जब वक्स जाप में जाता हैं तो उसको ठोक प्रकार से रिपेयर नहीं किया जाता है । ट्रेड युनियन का नेता होने के कारण, कई कार्यंकर्ताओं ने हमें बताया हैं कि वक्स शोभ पर टोक प्रकार से इंजिनों को देखभाल नहीं होती है। मैं गोरखपुर में रहने के कारण इन संबंध में कई बार णिकायतें सून चका है। इस इस बात को जिसायत जारन मैनेजर से भो कर चुके हैं । हर रा वर्क्स शोप्स पर यह स्थिति हो गई है कि अगर इंजिन बहाँ पर ठीक करने के जिए हैं तो उसको दूसरा पटरा पर छाड़ दिया जाता है और उत्रहा काई देखमाल नहीं को जाती है। जितने भा ड्राइवर हैं या फाररनेन हैं, वे कहते हैं कि हमें ग्रावर टाइम दिया जाय । अगर आवर टाइम नहीं दिया जाता है तो में रेन के इजिन को दूसरी पटरा पर खड़ा कर देते हैं। दूसरो तरक से गाड़ा या रहा होता हैं स्रोर नताजा यह होता है कि हैड कोलिजन हो जाता है। सिगनलिंग में या दूसरो चोजों में चाहे आप जितना भा आधुनिक मंगानरी लगाये, जब तक आप ग्रन्तो वक्स शाप्स को ठोंक नहीं

दूसरा मेरा सुझाव है श्रोमन् कि यह बात सही है कि 1905 का यह रेलवे बोर्ड बना हैं। ग्राज का जो रेलवे बोर्ड है वह 1905 में बना है तो क्या वह आज की आवध्यनताओं को पूरा कर सकता है, वह आपके मंत्रालय की आणाओं को क्या पूरा कर सकता है इसके बारे में भी अपना कमेटा गठित की है ग्रोर इस सम्बन्ध में आप सदन में इस सब में कोई विल लाने वाले हैं आप बिल लाइये। अगर लोगों की आकांक्षा है, अगर आप समझते हैं, अगर सरकार समझतो है कि इससे एफिसिएँशी बढ़ सकती हैं रेलवे की, जो इसको करने में कोई गुरेज नहीं होनो चाहिए । इस में ħ. ्रिसो के भो इंहार को बात नहीं है ताकि हम अपने देश में जम से कम एक युनिफार्म किस्टन स्थापित कर सर्के और यह जो रेनवें बोई है इन पर रेलवे मंत्रालय का कमांड हो सके और आप सही तरोकों से अपने कार्यकर्मो को, मंतालय के कार्यकर्मों को अपने अपने इरादों को सहो तरो के से प्रतिपादित कर सकें। मैं आजा और विश्वास करता 🌋 हं हि मातनोय मंत्रो जो इस सुझावों पर विचार करेंगा इन पर ग्रमल करने के बाद नुझे पूर्ण विष्वास है कि दुर्घटनायें कम होंगो और साथ हो साथ आज जो

Re. Railway accidents

देश में आवश्यकता है, लोगों को एमेनि-टोज देने को वह दो जाय और लोगों को सेपटो दो जाय। इससे सेपटो की आरेर आपका ध्यान जायेगा और इससे आपकी सरकार प्रशस्ति पायेगो। मुझे आशा और विश्वास है कि मेरे सुझावों पर मंत्री महोदय विचार करेंगे।

उपसनाग्नध्यक्ष (डा०रफोकजकरोया): मिस्टर कागाईतकर । केवल एक मिन्छ।

श्री सदाशिव बागाईतकर : श्र)मन, जो तथ्य अभो तक सामने आये हैं मुझे ग्राणा है कि उनसे मंत्रो जो के अप्लावा उनका जे रेलवे बोई है वह इन तथ्यों से सह) अर्थों में कुछ तिष्कर्ष निकलिने को कंशिश करेगा । क्योंकि ग्रापके रेनवे मंत्रालय में जैसा दि अभी हमारे माननोय पांडे जो ने कहा और आप भी जानते होंगे कि बजट के बक्त मैंने इस मामले को उठाया था कि क्या यह डायरकी खत्म नहीं होग) ? यह परम्परा बन गई है, मंत्र) चाहे चले जांग, स्नापके पूर्व ज. मंत्रो थेवे गये लेकिन जहां तक चेयरमैन रेलवे बोई का सम्बन्ध होता है वह वरकरार रहता है। इसलिये यह जो रेनवें बोर्ड आपका ग्राज है वह कई वर्षों से, प्राने जमाने से चलता आया है ग्रीर यह बहुत हो गैर-जिम्मेदाराना ग्रय्याणो में लगा हम्रा है मौर ग्रपने ग्रधिकारों को बनाये रखने की मंशा रखने वाला वन गया है क्रीर काफो गैर-जिम्मेदाराता तरोके से यह काम करता है। इसलिये आपको, रेलवे मंवालय को, इसको तरफ ज्यादा ध्यान देना चाहिए । ज। च)जें पालियामेन्ट में ग्रापके सामने रख) जात) हैं आपका रेलव बाई उसको ग्रनस्ता कर देता है, इसके बारे में मेरे मन में......

उपसभाष्यक्ष (डा० रफीक जकरीया): जव अ) मधु दण्डवते रेलवे मिनिस्टर थे

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307 [RAJYA SABHA] Discussion under Rule 176

तो उस समय भी आपने क्या यह बात रखी थी ?

श्री सदाशिव बागाईतकर : हज्र यही राय उस समय भी दी थी। लैकिन जबे कोई व्यक्ति कुसी पर बैठता है तो वह अपना विवेक खो देता है, इसका मैं क्या करूं। जब वे कुर्सी पर बैठते हैं तो उनका विवेक भी बैठ जाता है तो इसका क्या इलाज है ? मैंने उस वक्त भो यह राय दो थो कि यह जो डायर को है इसको खत्म किया जाये और जो यह आपका रेलवे बोर्ड हैं इसको भंग कर दिया जाय । यह अग्रेजों की देन है। इस इतिहास को वह पैदाईम है । यह ग्राज हिन्द्स्तान में जिम्मेदारी निभाने लायक चीज नहीं है। यह मेरी पक्की राय है। इसलिए मैं कह रहा हं बहुत रिक्स्ट्रक्वरिंग की जरूरत है वरन स्थिति यह है कि मंत्री जो यहां पर नक्ताचीनी सूत लेते हैं, इस्तीफा उनको देना पड़ता है लेकिन रेलवे बोर्ड बरकरार है । हम नहीं चाहते कि आप इस स्थिति को चलाते रहें।

उपसमाध्यक्ष (डा० रफीक जकरीया) : इस पर जरा ग्रीर कोजिये, मंत्री जो।

श्री सदाशिव बागाईतकार : जे सारे तथ्य सोकरी रिपोर्ट से सामने आए हैं बया है। मैं उस उनका नतोजा रिपोर्ट के ग्रंग को ग्रापको पढ कर सुनाना चाहता हूं जो रेक्यो Replacement cost of capital assets

1.7 था वह घटते घटते 1978-79 में 0.9 से नोचे खिसक गया है। तो ग्राप क्या रेल को चलायेंगे। ग्रव आप लोगों को 640 करोड़ रुपये की जहरत है to replace 6,000 kms, of rail अगर मेरी जानकारी मही है तो जापानीज टेक्नी फियंस ग्राए थे जिन्होंने रेल को देखा तो वे तांज्ज्य रकते रहे

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कि रेल चलतो कैसे है। इतनो निक्कमी स्थिति में हमारी रेल आ गई है। मंतो जी ग्रभी ग्रभी ग्राशा रखते हैं कि हरी झण्डी दिखा दी, कभी फास्ट पैसेंजर को चला दिया। परसों उन्होंने शायद समस्तीपूर से गोरखपुर एक नयी ट्रेन का उद्घाटन कर दिया, यह मैंने ग्रखबार में पढ़ा । मैं आप से अपील करना चाहंगा कि ग्राप इस मोह को छोड दीजिए । अगर हिन्द्रस्तान को जनता की जान के साथ ग्रापको खिलवाड नहीं करना है तो फास्ट ट्रेंस का सिलसला बन्द कर दोजिए । सारी प्रायर्टीज की गड़बड़ आपके मंतालय में है। रेल का असली काम क्या है। क्या वह फ्रेट को ढोए, क्या वह पेसेंजर को चलाए, क्या वह ए० सी० फल्ट क्लास राजधानी को देखें। यह जो पेसेंजर ट्रेंस में सेदेंड क्लास में चलने वाले लोग हैं जिनकी संख्या सब से ज्यादा है जिससे ज्यादा रेवेन्य ग्रापको मिलता है उनकी सुविधान्नों की तरफ डयान दिया जाए । इन सारी प्रायटींज की तरफ आपने देखा नहीं। जो चलता है उसी को ही आप चला रहे हैं । इसलिए मैं चाहंगा और मेरी यह मान्यता है कि रेल पेसेंजर्स के लिए. लोगों के लिए उसके साथ साथ ग्रंगर रेलवे को इकोनोमी में सुधार लाना है तो फ्रीट का मामला जो है उसको ग्रापको ठीक ढंग से सोचना पडेगा । ग्राज हो क्या रहा है। स्रापने लम्बी गाड़ियां बनाई, डीजल के इंजिन चलाए, उससे रेलवे के रखरखाव में ग्रौर रिप्लेसमेंट का मामला बहुत सोरियस बनता जा रहा है। आप इसको तरफ ध्यान नहीं देंगे तो वह स्थिति पैदा होगी कि एक भी रेल गाड़ो एक से दूसरे स्टमन तक नहीं पहुंच पाएगी । इतनी गम्भीर स्थिति रेलों में है। यह मैं आ ट्रेंस के लिए नहीं कह रहा हूं । आपके दूसरे मंत्री जी ग्राभी नहीं हैं, परसों उन्होंने कहा

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[श्रो सदाशिव बागाईतकर]

I am proud about the suburban trains मंत्रो जो मैं आपसे पूछना चाहता हूं कि क्या ग्राप तथ्यों से वाकिफ हैं। सन् 1950 में जिसका कि ग्रापको ग्रभिमान है जिसके लिए उन्होंने कहा fa we are proud about the suburban trains in Bombay उस दिन से मुझे नहीं कहाने मौका मिला কা श्रीमन, ग्रापको पता है कि इस चीज का कि 1950 में जिन रेक्स का इम्पोर्ट किया गया, पूर्जी का इम्पोर्ट किया गया अब उनकी स्थिति यह दनी है कि इन रेक्स और पूर्जी का मेन फेक्चर हो बन्द हो गया है और ततोजा यह है कि सेंट्रन रेलवे को 31 प्रतिगत रेलें चल नहीं रहो हैं। एक तरफ वम्बई को ग्राबादो 80 लाख से ऊपर पहुंच रहो है दूसरो तरफ जो आप स्रांकड़े मिलियन ग्रीर लाख के देते हैं पता नहीं आप उक्का क्या मतलब लगाते हैं One-third of the suburban trains on the Central Railway ग्राप ग्राज चलाने की स्थिति में नहीं ŧ1 इसलिए एक्सोडेंट डोते हैं और सारी स्थिति दिगडतो चलो जारही है। तो मामला सिर्फ गुड्स ट्रेंस का ग्रीर थ् टेंस का ही नहीं सबग्रवन टेंस में भी यही हालत है। ब्तियादी तौर पर मैं कहना चाहता हं कि मशीन और उसकी

चलाने वाले झादमी दोनों में कोझाईनिशत होना चाहिए जो कि रेलवे में टूट गया है । झापने लोको वालों के 6 P.M. साथ एग्रीमेंट किया 73 में कि 10

घंटे से ज्यादा गाड़ी नहीं चलानी पड़ेगी ग्रीर ग्रव श्रापने उस वायदे को, उस वचन को नहीं निभाया, उसको तोड़ा। नतीजा क्या है ? नेशनल सिक्योरिटी एक्ट में ग्रापने लोकोमेन के नेता को नागपुर के जेल मे बंद कर रखा है। ग्राप फायरमैन को गाडी चलाने को कह

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रहे हैं। ग्रभी ग्रभी सरकुलर से मेरे मित्र ने पढा कि जो जरूरी है सेफ्टी के लिए उसको करने को ग्रापने मना कर दिया। रेलवे गार्ड को । रेलवे गार्ड काहे का गार्ड है। वह रेलवे की सुरक्षा के लिए है खाली हरी झण्डी दिखाने के लिए उसको नहीं रखा गया है। उसके जो वेसिक काम है उसके लिए भी ग्राप सरकुलर निकालते हैं, कहते हैं कि न करें। इसलिए यह जो बेसिक चीज है मैन एण्ड मशीन का जो डिसकोग्राडीनेगन रेलवे में है यह ग्रब बहुत हो चुका है । 30 फरवरी को ग्रापने संसद् में जवाब दिया है कि उस वक्त तक 976 एक्सीडेंट हुए, यह आपका जवाब लोक सभा में है । उसके बाद सात हफ्ते के ग्रंदर 11 सीरियस एक्सीडेंट्स हुए हैं ग्रीर उसमे इन 11 एक्सीडेंटस में से 9 एक्सीडेंट्स ऐसे हें जिनमें वैगन्स एण्ड बोगीज पटरी पर से उठ गए हैं इसमें बागमती आता है। ग्रतः पैसेंजर्स के बारे में सारा कुछ कहा गया है (समय की घंटी) बस दो मिनट में खत्म कर रहा हूं । इसके बारे में सब कुछ बताया गया है। मैं एक चीज ग्रौर ग्रापसे पूछना चाहता हं कि ग्रावजरवेट्री ग्रौर मोटिया-लाजिकल डिपामेंट को मालूम नहीं है, डिप्टी स्पीकर नहीं है, यहां तक स्थिति है कि ग्रापके बिहार के मुख्य मंत्री को भी यह मंजूर नहीं है कि उस दिन वहां तूफान हम्रा, मैं कही सुनी बात नहीं कर रहा हं शिमला में उनसे भेंट करने पर प्रसंग उठा ग्रौर उन्होंने कहा... (व्यवधान)

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA). That has been said in the House.

श्री सदाशिव बागाईतकर : तो इस लिए यह रेलवे बोर्ड के चेयरमैन के

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^{द्व}ारा जो कुछ क्रापको स्टोरेज दी जाती है और जिसका ग्राप बखान करके साँरो दुनिया में घमते हैं वह आपके लिए ठीक नहीं है, मैं क्रापको साफ कह रहा हू that this bureaucracy is the most irresponsible bureaucracy-let make it clear to you.

ग्रीर जब तक ग्राप इसको दुरुस्त नहीं करेंगे, ग्राप ग्रगर लाखों ग्राज्यासन हमको देंगे कि इसमें सुघार होगा परन्तु हमें ऐसी उम्मोद नहीं है । इसलिए श्रोमन, अखिर में मैं कहना चाहगा कि रेलवे मत्नो जो इसके लिए तैयार हों कि एक पालियायेंट को समिति दोनों सदनों की नियुक्त को जाय और रेलवे के सारे कारोबार को वह तहकोकात करे, इन्कवायरी करे ग्रौर जो तथ्य झायेंगे वह सदन के सामने रखे। विना इसके THE VICE-CHAIRMAN (DR. RAFIQ

ZAKARIA): Shri Dipeiwira-bhsusan Ghosh. You have eight minutes to speak.

ग्राप कबल करिये । धन्यवाद ।

SHRI M. KALYANASUNDARAM: What will he speak in eight minutes?

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): I cannot help, I have to follow the timings.

श्री लाडली मोहन निगम (मध्य प्रदेश): सात बजे तक बात हो चको है कि बैठेंगे

Nadu): The Deputy Chairman said that the (Vice-chairman, Sir. you must have House will go up to 7.00 p.m.

SHRI DIPENDRABHUSAN •GHOSH (West Bengal). Mr. Vice-

Be. Railway 31a accidevts

Chairman, the Indian Railways have Sir, earned ...

THE VICE-CKAIRMAN (DR. RAFIO ZAKARIA). There are still two more speakers and Mr. Rama-krishnan is one of them.

SHRI

GHOSH: Sir, there is utter neglect and mis'managemem: on the part of the Indian railway authorities. Not a single day passes in our country without a railway accident occurring in one or the other Part of our country. Had it occurred in any other democratic country, it would have shaken tihe very existence of the Government of that particular country. In our country also there was a timg when a Railway Minister had owned his responsibility for an accident occurred in the South. Such was the concept of ministerial accountability at that time.

AN HON. MEMBER: And moral standar(j at that time.

SHRI

GHOSH: But today, unfortunately, we are having Ministers who are coming with a Jugglery o'f statistics to prove that the number of railway accidents has decreased over the years though the toll of lives has been increasing over the years. However, I want to categorically state that the railway accidents which have occurred in the recent past are dUg to the utter neglect and misma-•nagement of the authorities, due to the use of outlived rollin,g stock and also putting up of the exhausted labour to run the railway system. My learned friendg have already stated, quot'.ng figures, particularly Mr. Goswami, how the rolling stock hag outlived its utihty, how the wagong have become sick, how the coaches have become sick and the ta-acks are unsafe. But I want to

SHRI R. RAMAKRISHNAN (Tamil I drive home a particular point. Mr.

DIPENDRABHUSAN

DIPENDRABHUSAN

[Shri Dipendrabhusan Ghosh]

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that a sweeping increas'e in noticed the I'ailway accidents is beinjg noticed 1980, particularly since January, after the change in the railway administratdon. What the reason was behind it? The reason is that with installation Q'f the new administra in the Railway Board and the tion Railwav Ministry, from the Minister down to the Chairman of the Railway Board and other ofl^cers, to prove showmanship, to their show before the country that under their steward ship, the Railway Ministry has im proved the functioning ^f the Indian Railways, they have given a go-by to all safety measures, to all kinds of rules to be observed while running the railway system. I want to quote only one particular order of the Railway Board. My other 'friends have cited many other examples. That is about the brake power. In the passenger coach, 100 per cent brake. power it necessary.

while in the wagon, 85 per cent brake power ig necessary. But now under orders from the Railway Board, these brake powers have been reduced to 5 per cent and in gome cases to less Till December, 1980, a brake than 45 per cent. power certificate issued for a goods train after intensive checking was valid for a f distance of 480 kilometres. But in January, 1981, thg Board ordered th^. brake power Railway certificates had to be issued from station to the terminal station irrespective of the and the Union Railway Ministry that no loco distance. Sir, you must consider that in trains running staff would be PUt to duty beyonH ten running over 2000 to 3000 Jhansi, or from Board hag issu-I example 'from Cochin to Jammu-Tawi- three to five quote that 1 order. Madras to intensive checkings a^e necessary. But. according to the "^ latest Railway Board orders, i'hterme-diary intensive checkings are skiPP^ over. I am quoting a particular cir-^'cular issued by the Senior Divisional Operating Supierinitendent, Southern Railway, Palghat-Division, dated 23rd -July, 1981:

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"Gaurds should ensure that unnecessarily time is not wasted in checking all through formations, especially those which are havin,g intensive 'end-to-end' brake power certificate and ^jo not require any further check even by Train Examiner staff".

According to brake power certificate, this intensive checking certificate is valid only up to 480 kilometres. But our Railway Board circular is asking its railwaymen to do away with the intensive checking necessary alfter each spell of 480 kilometreg and to run from end-to-^d. So naturally, the present railway authorities, in their enthusiasm fOr showing to the people how the railway system, has improved, have given a go-by to aU safety rules.

Secondly, because I am not going to repefit what my other friends have stated, I want to stress particularly another point. The Railway Ministry and the Minister have accepted that thei e are sick coaches or the unsafe tracks or the outlived rolling stock. But what about the people who ar» responsible for the running of these trains with the sick coaches on tihe ' insafe tracks and with the outlived rolling stock? One must appreciate their case. The drivers who are asked to run the train's on the unsafe trackg with the outlived rolling stock are hei'ng asked to put in more than ten hours' duty at a stretch, sometimes for 12 or 14 hours a day. My friend here has already stated that there was a recommendation of the Miabhoy Tribunal to reduce the workirig hours of the drivers and firemen within the next eight years. Accordingly there was an agreement between the starting the All-India Loco Running Staff Association kilometres-for hourg a day. But I recently the Railway ed an order. I wSirii to

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THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): I am sorry. Please just refer to the order because :,you have already exceeded your time limit.

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SHRI DIPENDRABHUSAN GHOSH: all That is right but it is а new point which I want bring to that Railway home. the Board has been insisting on the workers to work i for more hours than what was suggested by the Miabhoy Tribunal, to what agreed work morer thaw was upon between the Association and the Railway Ministry and, naturally. if the workers are asked run the to trains with such strain and exhaustion on the unsafe tracks with outlived rolling stock sick coaches, what or would happen? Naturally one must take this aspect into consideration. So, before I fi'nish, I want to draw the attention of the hon. Minister the to fact that in order to avoid the acci accidents dents Or minimise the and life loss of over the railway track he should take the railwaymen's organisatiohs, the railway workers' organisa into confidence, tions. sit across the table with discuss them and the mat ters with them, because they are the petople who run the trains, they are responsibi the people who take the litv of running the trains and. there thev should taken fore. be into confi a*nd dence their suggestions should he worked upon. T have

an appeal to make to the hon. Railway Minister. I do not know what he will be doing, because it is up to him whether he would try to uphold the values of ministerial accountability which the late Lai Bahadur Shastri had set. At least, let there be an allparty parliamentary committee to look into the details of the causes of these accidents, to fix up the responsibility and to suggest remedial meaures.

Thank you, Sir.

SHRIMATI MONIKA DAS (Karna-taka): Mr. Vice-Chairman, Sir, so many of my colleagues have given so jnany suggestions with regard to

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railway accidents and 'now I would like to give some suggestions and put before you some facts and figures.

If we compare the number of railway accidents on the Indian Railways from 1973 till date, definitely the number has come down. I can say it hag come down definitely.

I would only like to examine why railway accidents happen. There are six causes for these accidents. Number one is the Station Master. He is also responsible for the accidents. Number two is the Guard and Driver. They are also responsible. Number three is the Railway Porter. The Railway Porter who puUg the lever when the train comeg is also responsible for the accident. Number four is sabotage-sabotage knowing-J ly or unknowringly. People remove the fishplates when the train comes. : Due to that, accidents take place. ^ That is very dangerous. But this is what is happening. Mischeivoug peo- ^ pie do that and accidents take place. Due to that, accidents happen all over Itidia.

Sir, the Indian Railways is one of the biggest concerns in India. When We see the figures, we find that in 1974-75, there were 925 accidents. and in 1975-76 there were 964 accideints. -If you compare these to the pre-Emergency time, you find that in 1976-77, the number of accidents had gone down. During the Emergency, we had seen that the officers were working efficiently, the workers were working sincerely. I ca'ii tell you that now definitely the numbej of accidents hag gone down, but even these should not take place because one train carries about 1800 people and their lives are involved, i can tell you that ih my own Divisional Railway, South-Central Railways, at Hubli, two or three yearg back, one accident took place due to the negligence of the ^ guard. The guard had kept the green signal On and he slept and the accident took place. And the Railway Board gave punishment not to the guard but to the driver. One thing I may

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'tell you. Whenever you find any .guilty man—whether driver or guard **•**Or anylx)dy—you see that punishment **•**is given immediately. I have seen in many oaseg those people are kept under suspension and I ha.ve also seen that innocent people are punished a^rt the real culprits escape. That should not be there.

The other thing is that up to 1975 the guards and drivers were not that much educated. They used to get promotions from different small posts. Now they are all educated people. They are all graduates; after graduation, tliey take a professional course also. So they are professional guards and drivers. They are all educated persons. They should know the seriousness when they run a train carrying so many passengers.

In my Divisional Railways, the num-l^er of accidents has come dowh. In

- 1960-61, there were 130 collisions, 14115 derailments. Now, during the periods April, 1980 to July, 1980 and April, 1981 to July, 1981, the numbers of collisions had come down to 21 and 26, respectively. So definitely the number has come down. My friends from the Opposition may be blaming the Railway Minister for this or for that, but he is trying his level best to minimise these cases. About the level crossing accidents, the number was 181 in 1960-61; now the number had come down to 32. Then the number Of the cases of fires in trains was 40'5 in 1960-61; now it is only 14. I have giveh the facts and figures. My friends may say anything. Of course, it is such a big concern; it is not a small concern. My request to the Railway Minister is that he should impress upon every worker and every ofl&cer that they have a duty to look after their own Department. If they
- ; do that, I do not think the Railway Minister would get so much trouble in this House and the officers would get a blame. I have given the facts and figures. I do not want to go into

this further because the time is short. But these are the facts and figures. Thank you.

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): Mr. Ramakrish-nan. You have got six minutes.

SHRI R. RAMAKRISHNAN: Mr. Vice-Chairman, Sir, on August 24, 1981, a. train fell i'nto a river at Cinautla in Mexico, killing 200 people. This quirk of history will be laughable, were it not so tragic that today exactly 100 yearg later we are discussing the same issue.

According to the statistical reports, the hon. Minister would pei-haps like to know, the worst recorded disaster in railway history was the accident to a military train which took place in Grenoble i'n France on December 12, 1917 during the World War.

With due respectg to the hon. Minister who appears to have escaped the wrath of the Members here-I also join them, I am not one for your resignation or anything like that-I am very sOrry to say that the tragedy which has taken place at Baglagat in Bihar has overshadowed, and in fact it is the biggest, the worst a'nd the most unfortunate rail disaster which has taken place in history. Why has the necessity come for so many Members here to quote the figures? The fantastic figures of 2,000 and 3,000 are improbable. But even according to your own admission there were 270 deaths plus, according to the District Magistrate, Khagaria, up to 14-6-1981 there were 364 persons reported missing. A'nd, the Government itself, the Chief Commissioner of Railway Safety, has said that in and around that area there might have been other persons who might have registered with the police and other authorities. Let us put it at a conservative figure of 100. These total up to 734 persons who are likely to have lost their lives in this accident.

Sir, I am not here to get the blood Of the Government or aYiy such thing.

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[Shri R. Ramakrishnan] But an issue of such a serious magnitude seems to have been taken in a lighthearted, cavalier fashion and ^n easy go lucky attitude seems to prevail at least as far as the Railway Ministry goes. I am not talking about individual Ministers. Thig sort Of cavalier attitude will bri'ng credit neither to themselves nor to the Indian Railways nor to India itself.

Why I am saying all this is that our hon. Minister has, no doubt, like a good chef in Royal Palace, given certain statistics. I am just saying that it can be twisted i[^] 3ny way. There is an old quotation that there are lies, and damned and statistics lies. I am not suggesting that he is misleading the House. Mr. Goswami and others have trodden over the Sikri Commission Report. I will come to the operative portion of the speech since the time is limited. The India'n Railways is the fourth largest undertaking in the world, and it is the second largest to be managed by a. single undertaking. It has got 1.3 million km. in distance, covering 7,070 railway stations. These figures were "hot given by others. That is why I am leaving the freight hauled and other things.

But the point is that this giant monolith is being managed by a coterie of bureaucrats or demi-G'ods in the Railway Board. What is wrong with them? They have been giving certain excuses, saying how the railway track could 'not be replaced, what is wrong with the track, what is wrong with the equipment and other things. But what is being done about these? If the Planning Commission was not able to accommodate all the demands of the Rjailway Ministry in the Plan, what has the Railway Minister done to take it up with the Prime Minister, to take it up with this House and to take it up with Members of Parliament both inside and outside to see that such a big institutiPn as the railways, will get its due share in the interest of safety

Sir, the railways is one of the best legacies of the British. There were so

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many good thitigs about the Britislt and so many bad things about them-The Indian Railways is definitely one of the good things. They have left us a vast infrastructure which. if operated properly and run efficiently, will be the cynosure of all the eyes of the world.

Coming to" more mulidane matters, I would like to ask the mandarins of the Rail Bhavan, also referred to this Mr, Goswami; 1,5 the Planning Commission responsible for the distressed bridges, the number of which has gone up to 3,553? If not, they (the Railway Board) could have definitely-taken some steps on a war footing.

Then, the maintenance employees of the railways have reportedly contended on more tha!n one occasion that they have not been given enough time to check the rail coaches, rolling stock etc. in order to meet deadlines. Is it done at the cost of safety? What has been done by them?

Out of 1 lakh km, automatic warn- • ing system has been introduced so far only in 1,312 km. Why can thig process not be speeded up? Is anybody's sanction required? What is the difliculty in this?

Then. Sir. more than all this, there i is the Passenger Safety Fund in the Indian Railways. On the 1st of January, 1980 this Fund had a balance of Rs. 25 crores. On the 1st January, 1981, it had a bala'nce of Rs. 38 crores. This Fund seems to be increasing. What for is the Find being used if it ig not going to be used for passenger safety or for their amenities or some such thing? What is the use of increasing this Fund from year to year? Then the Minister on page 5 of his statement talks of psycho-technical cell in the Railways as one of the points which has been taken to remedy the situation. According to one Of the representatives of the cell, all the drivers over 4',5 and drivers with spectacles disregard the signals. What has the Railway Board dohe about it? . I am not wanting that they should be

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[Shri R. Ramakrishnan]

dismissed. Then there is a report which says that the railways have tended to be top-heavy. There used to be one Chief Engineer. Ntiw there is one Chief Engineer for Construction, one Chief Engineer for Traffic, one Chief Engineer ior Bridges, one Chief Engineer for Maintenance, and so on. The ttop is getting heavy while the actual persons who do the day-today work are just not there... (*Time bell rings*). I will just give you a few-important suggestions. You know, I don't talk on all and sundry issues and I do not take time in disregard to or in disrespect to other Members. We only talk on important issues. Please give nie (iome time.

I humbly placing before the Minister and before the all-knowing bureaucrats v;h'o are sitting over there, a few of my very important suggestions;

Firstly, the railways should give greater priority to strengthening of the existing tracks and keeping them in order rather than giving in to populist demands made in this and the othei House saying that such and such new track should be opened, for the sake of prestige.

Secondly, the signalli'ng system should be completely modernised, whatever be the cost, because that is the only way that safety can be ensured in (:he railways.

Thirdly, there are thirteen to fifteen computers in the railways. They should be used in controlling trains, and *'not* for doing office work. In India;, there is 'enough unemployment and with the new powers acquired under the Ordinance which is supported by my party and my Government, you can definitely ask the people to do the clerical work, and these computers could be put to good use.

** Fourthly, greater emphasis should be laid on safety all round and a safety spirit inculcated. And for this I will say that you must take a leaf out of Italy. It is the Italian Rail-761 RS—11.

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ways which are reported to be the safest in the world, not the Japanese. Please mark my words. And there they levy a special travel cass on pa3" sengers and freight which can go for the application of greater safety mear sures on the railways. If a similar cess of 5% is levied in India, this will, yield a sum of Rs. 125 crores to the. GoveAiment and they can definitely go a long way.

And then I raise one very important point and that ig about the Indian Railway Act of 1890 which is there sleeping like Rip Van Winkle. It requires a complete change. I understand the railways have appointed a consultant. I will read only one chapter of interest to you. Sir, you are a representative of so many minority interests.

Students who are killed in a rail;-way accident are not eligible for compensation, according to the Railway Board. Have you heard of it? Section 82(c) says that studentg are not entitled to compensation on the ground that they are dependents. Therefore, Sir, a comprehensive change should be brought in the Railway Act.

Finally, then, I only appeal to the honourable Minister. During the recent Bihar accident, the Chairman of the Railway Board, when asked fot reasons for the accident, says, "God alone knows". This ig a very light-hearted a'nd irresponsible statement. I am sure that even God does not know many of the things which happen in. India and, the. world, today. Thank '

you-' ."''', .r -" - ...! ■

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): Now I call upon the honourable Minister . . .

	श्रो	लाइल	गे नोह	न नि	गमः	श्रीम	न्,
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THB VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): I can allow if etaly you are asking questions straightway and not making speeches. Yes, Mr. Gopalsamy.

SHRI V. GOPALSAMY (TamU Nadu): Sir, I am so thankful to you for giving me this opportunity. Ela;-Mr. .borately Goswami narrated a report of the Sikri Commission. Also three committees have submitted reports; three the Wanchoo Commit tee, the Sikri and the Kun23ru Com mittees. But what is th© use of hav ing reports of all these committees of the safety when many measures which have been spelt out by these committees have hot at all been im plemented? That, is why accidents are taking place. Before this worst disaster on the river Bagmati took that triple accident place, there was which took place at Vaniyamwadi in Tamil Nadu, and the inquiry commit tee came to the conclusion that the accident took place because of the poor signalling system. You will b^ surprised to know, the Statioh Mas ters' Association submitted a memo randum in December 1979.....

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): Now, you are making a speech. Please be very brief and put only questions.

SHRI V. GOPALSAMY: This is a very important point.

They submitted a memorandum in December, 1979, and again sometime ill 1980 ih which they pointed out tliat accidents take place because of this signalling system in that particular section, that is, betweeh Vaniyamwadi and Kaddampetty. I do not ikiiow what happened to these memoranda submitted to the Railway Minister and the Railway Board. I do hot know whether the whole thing was thrown into the dustbin. The honourable Minister informed the House that the bridge from over which seven bodies plunged into the river Bagmati, was a very good bridge. This is what h© informed the House. He informed

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the House that it was a very good bridge. I want to khow from him whether this bridge is one of the 3,553 distress bridges mentioned by the Sikri Committers. According to $_$, my information, thij, bridge is one of Of the 3,553 distress bridges mentioned by the Sikri Committee. Then how can the Minister sa^^ that the bridge is a sound one?

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): That wiU do. You have made youi' poitit.

SHRI V. GOPALSAMY: Sir, the Minister said that it is a very good bridge. ^ .'-

THE	VICE-CHAIRMAN			(DR.	
RAFIQ	ZAKARIA):	Yes,	that	is	your

question. He will answer it, Mr.

Nieam.

श्री लाडली योहन निगम : उपसभा-ध्यक्ष महोदय, ग्रापने मझे बोलने की इजाजत दी है, इसलिए मैं पहली बात यह कहना चाउंगा कि जब आप एक माल गाडी पटरी पर दौडाते हैं तो वह डेंड करोड घपयों का माल लेकर चलती है। इस प्रकार की गाड़ियों में कितने एक्सीडेन्ट्स होते हैं, कितनी दुर्घटनायें होती हैं और उस तरीके से सरकार को कितना मुग्रावजा देना पडता है और देश को कितना नुक्सान होता है, यह मंत्री महोदय बताने की क्रुपा करें। मैं माननीय श्री मल्लिकार्जुन जी का भाषण सून रहा था । जहां तक मेरी जानकारी है, ग्रापके पास करीद-करीव 4 लाख डिब्बे हैं, वेगन्स हैं ।

श्री केदार पांडेः ये तो पांच लाख हैं।

श्री ल(डली योहन निगम : मेरी जानकारी के अनुसार चार लाख हैं मौर उनमें से 25 प्रतिशत बिलकुल इस्तेमाल के योग्य नहीं हैं । इनमें सुधार की आवश्यकता है । आपको

[श्री लाडली मोहन निगम]

सात हजार वैगन्स और दूसरी चीजें स्रोवरहोल करके साल भर में आपकी वर्क्स शोप्स देती हैं । मेरे ख्याल से इस रफ्तार से अगर आप चलें तो कम से कम 15 वर्ष में आप इनमें सुधार ला सकेंगे ।

उपसभाव्यक्ष (डा०रफोफ जकरोया): अगप तो यह सवाल नहीं पूछे रहे हैं, कामन्द्री कर रहे हैं ।

श्री ल (ड तो दोहुन निगम : आप आत ट्रैक्स को अल्ट्रा सोनिक डिटेक्टर्स मैं चेंज कर रहे हैं । यह ठीक है कि इस काम को आपको तेज करना चाहिए लेकिन हमारे देश का यह दुर्भाग्य है कि जब याती रेलों में याता करते हैं तो उनको यह भरोसा नहीं होता है कि वे ठीक प्रकार से अपने स्थान पर पहुंच सकेंगे या नहीं । आपने यह काम 6 हजार किलोनीटर में 10 प्रतिशत किया है ... (ब्यब्यान) ।

श्री मल्लिकार्जुन : अभी ये पांच हजार पर मन्थ दुरूस्त किए जाते हैं। खेकिन अब ये चारमहीनों में सात हजार बढ़ गय हैं।

श्वो ल(डली घोहन निगम : यह तो आपकी बात हमने मान ली । लेकिन मैं यह जानना चाहता हूं कि जो आपने इस सदन में यह कहाथा कि मैंने सब आधिकारियों को हटा दिया है और खास तौर पर हैड्स को उड़ा दिया है, किन्तु आज क्या वजह है कि आपने एक रिटायर चेयरमैन को फिर एक्सटेंशन दे दी हैं ? ऐसा चेयरमन आपकी छाती पर क्यों बैठा हुआ है जिसकी उम्र पूरी हो चुकी है ? आपने जो बात सदन में कही बी उस पर आप अमल क्यों नहीं कर रहे हैं। मैं चाहता हूं कि आप इन बातों की सफाई दें।

श्री शिव चन्द्र झाः श्रीमन्, मैं पहली बात यह कहना चाहता हूं कि वदलाघाट में जो दूर्घटना हुई वह इंडियन रेलवे की हिस्ट्री में और वर्ल्ड रेलवे की हिस्ट्री में अन्ध्रैसिडेटिंड है। रेलवे का जो पुल बागमती पर है उसमें कोई रैलिंग नहीं थी। इसलिए मेरा सवाल यह है कि हमारे देश में जितने भी रेलवे के पूल हैं, क्या आप उन पर रैलिंग का प्रबंध करेंगे ? दूसरा सवाल मेरा यह है कि ग्रापने ग्रपने स्टेटमन्ट में यह कहा कि कुल पांच एक्सीडेन्ट्स हुए हैं । उनके अलावा कुछ एक्सीडेंट्स का जिक अभी श्री भामड़ा जी ने किया है । उनके अलावा एक एक्सीडेंट थलवाड़ा में हुआ और एक पटनागयाँ लाइन पर हुआ। इसलिए मैं यह जॉनना चाहता हं कि पिछले सेशन से ग्रव तक कुल कितने एक्सोडेन्ट्स हुए, क्या इसका एक कम्प्रीहॅसिव स्टेटमैन्ट ग्राप सदन की मेज पर रखेंगे ? तीसरा प्रश्न, आप मंत्री ही नहीं है ग्राप व्यक्ति भी हैं, भारत के नागरिक भी हैं । ग्रापने 270 का स्टेटमेन्ट दिया है कि इतने लोग मरे हैं। तो क्या झाप इस पर विश्वास करते हैं कि केवल 270 ग्रादमी मरे ŧ i 60-65 सीटें होती हैं बोगी के ग्रन्दर। अगर हम 5 आदमी पर सीट के हिसाब से लगा लें तो 300 पैसेंजर बोगी में हो गये और 7 बोगियां थी। तो इस तरह से 7 को 300 से गणा कर दिया जाय तो यह संख्या 2 हजार से ऊपर पहुंचती हैं बदलाघाट में । तो जो जवाब नीचे से झां जाता है कि 270 हो गया ग्राप उसे हमको पास कर देते हैं। तो क्या ग्राप इन्डिविज्अल नहीं हैं मैं यह जानना चाहता हुं ।

चौथा मेरा सवाल है

J27 Discussion under [RAJYA SABHA] Rule 176

उपसभाष्यक्ष (डा० रफीक जकरीया) : चौथा और ग्राखिरी ...

श्रो शिव चन्द्र झां आपका जो सिंगनलिंग सिस्टम है उसका मार्डनाइजेशन करने को जरूरत हैं, वह मार्डनाइज्ड नहीं है। आप क्या इसके लिये स्कीम बनायेंगे ताकि हमारा सिंगनलिंग सिस्टम मार्डनाइज्ड हो ?

उपसभाध्यक्ष महोदय, आज इस तरह को घटना हुई बदलाघाट में, बहुत सी बातें हैं। इसलिये मैं इस बात की मांग करता हूं कि एक संसदीय कमेटी बनायें। तो क्या आप एक संसदीय कमेटी बनायेंगे जो इन बातों में जाकर रेकमन्ड करें कि किस तरह के कदम उठाये जायें।

श्री केवार पांडे: श्रीमन, मैंने जो सदन में अपना बयान दिया, सम्प्रीयोट स्टेटमेन्ट जिसको कहते हैं। उसमें उन्हीं लोगों का जिक किया गया था जो पैसेंजर थे। इसी से मैंने 4-5 एक्सीडेंन्टस का जिक किया है। इसके अलावा भी एक्सीडेन्ट हए हैं, जिसके बारे में माननीय भंडारी जी ने लिखा था। राज्य समा सेकेटिरियेट को मैंने क्लेयरीफिकेशन दे दिया है। उसमें मैंने कहा है कि यह जो हम फिगर्स देते है, शुरू से यह कन्वेशन रहा है, रिवाज रहा है कि जो पैसेंजर ट्रेन एक्सीडेन्ट की वजह से मरते हैं तो उन्हीं का हम इसमें जित्र करते हैं। लेकिन लेबल कासिन से टकराकर कोई मर जाय तो उसका इसमें जिक नहीं होता, कोई ड्राइवर या कोई रलवे स्टाफ का आदमी मर जाय, जो पैसेंजर में नहीं आता है, उसका इसमें नहीं देते । यह रिवाज रेलवे में मुरू से है। इसके अलावा भी एक्सोडेन्ट्स हए हैं लकिन उनमें कोई भी पैसेंजर मरा नहीं। इसलिये मैंने कहा कि मानवीय क्षति हुई है। जो पैसेंजर

Re. Railwa)/ 3 aft accidents श्री गिव चन्द्र मा: पटना में जो

श्री केदार पांडे : पटना में तोन आ दमी मरे। इसका जिक 5वें एक्सीडेन्ट में किया है। अप्रार आप उसको पढ़ें तो आ पको मालुम हो जायेगा।

इस्लिये इस बारे में कोई कन्ट्रोवसीं नहीं होनी चाहिए। ग्रगर यह है तो आगे चलकर बयान में सब दे देंगे कि इतने टक्कर खा कर मर गये, इतने ट्रेन से कूदकर मरे। ग्रभी तंक सब जिक इसमें नहीं है। हमनें केवल उन्हीं का जिक किया जो ट्रेन में पैसेजर के रूभ में चर्ले ग्रौर उनमें जो लोग मर गये। इसमें 4-5 एक्सीडेन्ट्स का हमने जिक किया ग्रौर बाकी जो हैं उसका जिक जानबूझकर ...

श्रीशिव चन्द्र झाः इसमें जो गार्ड याइंजन ड्राइवरं मरें उनका उल्लेख नहीं है।

श्री केदार पांडे : गार्ड मर गया उसकी बात अलग है, ड्राइवर मर गया उसकी अलग बात है इसमें उसको नहीं देते। केवल पैसेंजर्स का देते हैं। यह रिवाज है रेलवे एडमिनिस्टेशन का शरू से। अगर आप कहें तो उसका जिक आगे से कर देंगे। हम आपसे छपाने की कोशिश नहीं कर रहे हैं। यह मेरी आदत भी नहीं है। में काफी दिनों से असम्बली और पालियामेंट में काम कर रहा हं और मैं भी इंसान हं। अगर इंसान नहीं हूं तो मिनिस्टर कैसे बन गया, एम० पी० कैसे हों गया । हर एक आदमी इंसान है। मैं समझता हं कि सबके अन्दर इंसानियत है। इसलिये यह हमारे लिये बड़ी तकलीफ की बात है कि इतने लोग मर गये। कौन चाहेगा कि एक्सीडेन्ट हो, कौन चाहेगा कि लोग मरे? क्या चेयरमैन चाहेगा, मिनिस्टर चाहेगा, कोई एम० पी० चाहेगा, कोई भी रेलवे

(आ) कदार पांडे]

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के स्टाफ का आदमी नहीं चाहता कि एक्सीडेन्ट हो और लोग मरें। इसलिये हमको काफो चिन्ता है, काफी दूख है कि इतने लोग मर गये। मैं इस बात को कहता हूं कि मारली आई एम रेसभांसिवल क्योंकि रेल मंत्री में हं इसलिये मारली इसके लिये में रेसपांसिवल हं। हमको यह कहता चाहिए और हमें अन्ती कमजोरियों को भो कहना चाहिए ग्रीर ग्रयनी कठिन।इयों को भी कहना चाहिए और जो बात सत्य है उसको सम्बद रू। से कहना चाहिए। ग्रगर हम सदन को कान्फिडेन्स में लेकर काम नहीं करेंगे तो फिर डेमोकैसी के कोई मायने नहीं रहे । इसलिये डेमोकेसी में इबर भो बैठते हैं ग्रीर कभी उधर भो बैठना पड़ता है। यहां पर सभी माननीय सदस्य हैं और आतरेवल मेम्बर हैं। सब को प्रेस्टिज बराबर है और हर एक ग्रादनी को पूरा ग्रधिकार है ग्रन्ती बातें कहने का सौर सुनने का। इसीलिये मैंने लोक समा में कहा था ---

"निदक नियरे राखिये,

ग्रांगन कुटी छवाय ।"

इसलिये अपोजीशन में आप लोग बैठे है। आपकी बात की कीमत है। ज्यानको फीडम है ग्रानी बात कहने की । जैसे कि हनारे माननीय सदस्य ने कहा कि स्राप नाराज न हों, हम कभी नाराज नहीं होते में किटोसिज्म सुनना चाहता हूं कि हमारे अन्दर क्या कमियां हैं और हम क्या सुधार करें। उसको आप बतलायेंगे तो हम देवेंगे। आप अपनो बात कहना चाहते हैं, उस दिन आपने इस विषय पर डिबेट मांगा तो हमने कहाकि डिबेट होना चाहिए ताकि हम लोगों को भावनाओं को सुनें और विवार सुनें। इक्षते हम ग्रानो बात आपको बता सकते हैं और आपके विचार भी जान सकते हैं। इसलिए पहले में यह

साफ कर देना माहता हूं कि उस बयान में सिर्फ केजुयल्टीज की बात है, इसमें कोई दो बातें या कंट्रीवर्सी नहीं हैं। यह एक्सीडेंट को छिपाने की कोई इच्छा मेरी नहीं थी। न मैंने इस प्रकार की कभी कांसपीरेसी की है, न कोई बात मैं छिपा सकता हूं।

दूसरी बात यह है कि 1960-61 से एक्सीडेंट होते आ रहे हैं। यह बात नहीं है कि मैं आया और इतने वड़े-बड़े एक्सोडेंट हो गये। यह शुरू से हैं और जब में फिर्ज देता हूं तो वे कोई मॅन्फेक्चड फिग्ज नहीं हैं। यह जो बदलाघाट की दूर्घटना हुई, बागमती नदी की घटना घंटी इसमें इंटेसिटी आफ एक्सीडेंट को छिपाने की बात नहीं थी। लेकिन क्या यह बतलाना मेरा हक नहीं है कि 1960-61 से इतनी घटनाएं घटी हैं, यह तो कहना चाहिए कि इसमें कोई इंटॅसिटो छिपाने की बात नहीं हैं। मैं इस बात को खुद कब्ल करता हुं कि आज तक जितनी दुर्घटनाएं हुई है। 1960-61 से यह सब से सोरियस एक्सीडेंट बागमती का है। में इसको मानता हं। इस वात को मैं कैसे कहं कि नहीं । अभी पांच सात दिन पहले शायद आपने अखवार में पढ़ा होगा कि चाइना में बागमती जैसा . एक्सीडेंट हुआं जिसमें 216 आदमी मरे हैं। तो यह यहां जितनी घटनाएं हो रही हैं इसमें आप जानते हैं कि टेन उछल गई, नीचे गिर गई। ऐसी घटनायें 14 हुई हैं, हिन्दुस्तान में एक नहीं दो नहीं 14 हुई हैं। लेकिन जितने एक्सीडेंट हुए है वे जमोन पर हुए नदी में नहीं। 14 इस तरह को घटनाय घटी है। इस तरह के अंधड आते है। इसकी मिसालें हैं और ऐसा 14 बार हुआ है । लेकिन इसमें मरने वालों की संख्या कितनी थी टोटल। जमोन पर कुद गई ट्रेन ग्रंधड़ से, यह हिस्ट्रो की बात है। इसको भी सोचना चाहिए । 1978 में दिल्ली में भी इसी

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प्रकार एक ग्रंधड़ आया था। इतना बड़ा ग्रंधड़ ग्राया कि थोड़ी ही देर में मोटर-साईकिल तीक्षरी मंडिल पर चला गया ग्रार बगल में कुछ भी नहीं हुआ। ऐसा भी हुग्रा है। आंधी ग्राती है, नेचर अजीब न।

श्री शिव चन्द्र झाः रेलिंगकी बात कहिये न।

श्री केवार पांडे : रेलिंग वाली बात भी कहूंगा । पहले यह बात तो कह दूं कि दिमाग में कोई भ्रम नहीं होना चाहिए । मैं खुद मानता हूं कि हिन्दुस्तान में जितनी बड़ो घटनाएं घटो हैं सब से बड़ो बदलाघाट को ...

SHRI V. GOPALSAMY: Then why.. (Interruptions).

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): Mr. Gopalsamy, please don't disturb him.

श्री केंदार पांडे: इसलिये अननेचुरल बात नहीं है। नेचुल्ल बात है। आप कहते है कि हजारों मर गये, में इस बात को नहीं मानता हूँ। अब आप रोजनिंग सुनिये। रोजनिय यह है ि हम जानने को कोशिश कोरें कि समस्तोपूर से बदलाघाट को तरफ टेन चलीं तो 14 स्टेशन हैं। फितने लोगों ने टिकट खरोदा था उसका हिताब लगाएं। यह मेरे इने का मतलब नहीं कि उनने हो लाग होंगें, ज्यादा भी हो सनते हैं। कुछ लोग छन पर चढ़ जाते हैं, पायदान पर चढ़ तते हैं, लेजि जितने टि ट हम लोगों के बिंह व 438 हैं। इनने वींगहई थे और सि स्टेशन पर 10, 15, 20 मा सि पर 25 नादमी इन नरह से थे। टाटन नम्दर य फ बॉिंग 438 । उस 438 का ए अनग हिनाब है गौर इसके अपनगता तो भगरान जाने

कितने थे उसमें, उसका हिसाब मेरे पास नहीं है। लेकिन उसमें 9 कोचेज थे उस दिन। दो कोचेज सेफ रह गये और उसमें लोग बैठे रह गये। सात कोचेज में गाई का वैन स्रौर एक पासंल वैन वे जो थे उनमें बहत कम लोग थे, होंगे कुछ, लेकिन बाकी पांच कोचेज की बात कहिए। वे पांच कोचेज ग्रीर ये जो सात कोचेज गिर गये नदी में झीर उसमें जो बर्किंग हई है वह 438 की है। अब टिकटलेस कितने यें उसका हिसाब मेरे पास नहीं है । जो ऊपर चढे थे उसका हिसाब मेरे पास नहीं हैं। 438 तो ट्रेन के अन्दर थे। उसमें टिकट वाले भी ऊपर चढ़ते हैं, खाली टिवटलेस ऊपर चढते, हैं ऐसी बात नहीं है। हम अन्भव की बात करते है, हम बिहार की बात करते हैं, हम हिन्दुस्तान की बात करते हैं, हम भो हिन्दुस्तानों हैं, बिहार के रहने वाले है, यहीं के रहने वाले इन्सान हैं, मंत्री तो वाद की बात हैं। पहले हम इन्सान हैं तब मंती हैं। इसलिए जो भावना आपकी है, उस भावना से जरा भी मैं पोछे नहीं हूं क्योंकि यह एक नेकलल बात है। एक भी आदमी मर जाय तो थोड़ा बहुत पाप तो हमें भी लगेगा। इसलिए मैंने कहा कि हमारी मारल रिस्पांसिविलिटी है इन सबके लिए। जब से मैं रेल मंत्री हूं ती मैं वहुंगा कि हम नहीं हैं, यह नहीं है । हमको जानना होगा, हमको एका जंट देना पड़ेगा इस हिन्दुस्तान के समाज को, हिन्दुस्तान के पीपूल को, हिन्दुस्तान की जनता को। हम मानते हैं इस बात को । लेकिन यह भी बात है कि ऐसी बात जो भी हैं हम छिनायेंगे नहीं, क्यों छिनायेंगे ? और सदन से छिपाने के माने काईम है, कमी नहीं छिपायेंगे .. (ययवधान)

SHRI ERA SEZHIYAN: I want to ask ...

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): i am sorry I will

not allow any clarincation. After the speech is पर किसो का नहीं पड़ा। उन्होंने इविडेंस over, you may seek clarifications.

श्री केंदार पांडे: तो यह एक बात है। एक बात तो यह हो गयी । इसलिये मैं कहता हूं कि जो लोग कहते हैं कि कई हनार आदमी मर गये होंगे, 2-3 हनार आदमी ट्रेन में चल रहे थे गलत बात है, इमेजिनेकत है, ऐसे हो कल्पना करते है। हमारे स्टेट के एक डिप्टो स्पोकर ने कहा कि तोन हनार आदमी और जब उनसे पूछते हैं तो अमति हैं, इसलिए बहुत लोग एक्जेगरेट करते हैं, सहो बात नहीं करते हैं।

दूसरो बात जब घटना घटो उस दिन में हिन्द्रस्तान में नहीं था ... (व्यवधान) जिस दिन यह घटना घटो बदलाघाट में में हिन्दूस्तान में नहीं था, मैं जास्विया में था ग्रींग उसो दिन रात को 10वजे ग्राया ग्रीर सुबह में मैं पहना ग्रादमो था जो सबसे पहले उस घटनास्थल पर पहुंच गंधा ग्रीर तब से एक इपते में वहां रहा. बिहार में कैस्प किया। क्योंकि मैंने इस घटना को बहत संख्त समझा और इसमें वा मत नहीं हैं कि यह सबसे बड़ो घटना है। इस बात को मैं मानता हं। इसके बारे में जो रिपोर्ट है अभी हाल में आई है, उस रिपोर्ट में जो सेफ्टो कमिश्तर, रेलवे सेफ्टो हैं वे हनारे इञ्ज्लायो नहीं हैं, वे ट्रिज्म एण्ड एवियेशन के एम्प्लायी हैं। लेिन शुरू में रेलवे में उन्होंने काम िया था ग्रब उनका कोई संबंध रेलवे से नहीं है। इसलिए मैंने जो इन्क्वायरो करायी है, जांच करायो है, वह जिनसे करायो है वे रेलवे के इब्प्लायों नहीं है, रेलवे के ग्रन्दर नहीं हैं, बलि एवियेशन और टूरिज्म में हैं ग्रीर जनरल मैंनेजर के स्टेंडर्ड के है, 35 हजार तक उनको तनेखवाह है, ग्रच्छे ग्रादमो हैं, तथा कोई इन्फ्लू एंस उन Re. Railway accidents

पर किसो का नहीं पड़ा। उन्होंने इविर्डेंस लिये, जांच पड़ताल को, दो सौ से ऊपर इविर्डेंस लिये ग्रीर जब मैं वहां पहुंचा, एक बात मैं कहूना चाहता हूं कि जब मैं लुसाका से ग्राया ग्रीर बदलाघाट गया तब बहां जो लोग सरवाईवर थे, जो बच गये थे, करोब 270 तो मरे ग्रीर 125 इन्जर्ड हुए, यह हमारा फिगर है... (व्यवधान)

श्री शिव चन्द्र झाः गोशाखोरों ने कितने . निकाले ?

श्री केवार पांडे : बताता हूं। गोताखोरों ने उसमें से निकाले 268 सौर दो जो थे उनको बाहर इन्जरी लगो थी वे मर गये तो 270 हए। लेकिन इसके बाद यह है कि जो इन्जर्ड थे 125 और जो सरवाईवर थे, हम ग्रस्पताल में गये सरवाईवर्स से बात करने के लिए और उनस जानने की कोशिश की कि बात बया है। सहरसा ग्रस्पताल में गये। वहां 54 ग्रादमी भर्ती थे। इमारे जाने के पहले एक आदमी मर गया। इस जब वहां गये तो दो ग्रादमी मरने वाले थे। लेकिन 51 ग्रादमी सेफ एण्ड साऊन्ड थे। उनको माइनग्चोटे लगी थीं, मैंने उनसे बात की उनमें एक नौजवान आदमी था उसने कहा कि खदा जरूर है, हम तो बच गये । सरवाईवर में, कहता हूं ... उन्होंने कहा, मैंने पूछा उनके बैंड पर बैठ करके उस रोगो से की भाई सच्चो बात बताओं कि क्या हुआ? तो उन्होंने कहा कि बहुत जोरों को हवा ग्राई ग्रीर हम लोग जो बैठे थे, उन्होंने क्या किया कि विडो को लगा दिया सब । उसके बाद उनको आंख मुंद गई, हवा जो जोरों से म्राती थी मौर बिडो लगा दिया, वह नहीं लगानी चाडिए थी ग्रौर हम लोग नदो में चले गये कैंसे । फिर हम थोड़ो देर वाद नदी से निकल कर किनारे पर ग्राकर लगे।

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335	Discussion wider	[RAJYA SABHA]
Rule 176		accidents

यह इधलिए मैंने कहीं कहा कि मालूम होता है कि बडे जोग से संघड आई।

लो उसके ग्रहाई-तोन घंटों के बाद बहां के लोकल जो अफतर हैं तथा और लोग, मुख्य मंत्री भी पहुंचे, ग्रींग लोग भी सुब पहुंचे, जितने लोग वहां अब लेवन थे, सबके सामने वातचोत हुई। उसके बाद लोगों ने कहा कि यहां तो गाछ नहीं गिरो, वहां नहीं गिरो। लेकिन उसके बगल के स्टेशन की छन उड़ गई थी। पना नहीं कि आप लोगों को इसको खबर है कि नहीं। मैं तो विक्षार का इन्द-इन्द जानता हं। विकार में मैंने बहुत दिनों से बहुत सेवा को है सौर चालोस वर्ष से वहां में काम कर रहा हूं। 1942 की मुबमेंट से लेकर बाज तक--1942 के हम फ़ोडम फाइटर हैं। उस दिन से जोड़े, तो चालोस वर्षों को हनारो पब्लिक लाइफ है जब से हमने काम किया है। मैं विहार के एक-एक व्यक्ति को जानता है, जथ्या-जथ्या जमीन को जानता हुन्द्रीर किस एस्यिम में, निस क्षेत्र में बया है, वह भो जानता है। वहां पर मींस ग्राफ कम्यनिकेशन रेल के सिवाए कोई दूसरा नहीं है और मीटर-गेज है।

पुल के बारेमें बड़े गुरू में निकल गया कि पुल टूटा हुआ था। हम लोगों में जाकर देखा, हमारे चेयरमैंन गये, रेलव बोर्ड के मेम्चर लोग गये, हम सभी गये, हमारे डिप्टो मिनिस्टर गये, सब ने देखा कि पुल एकदम बिल्कुत इन्टेक्ट हैं। कोई संका नहीं है। बह कमजोर पुल नहीं है।

रेलिंग जिसको कहते हैं, एक तरफ रास्ते पर चलने वाले पथिकों के लिए जो पैवल चलते हैं, उनको पफड़ कर, सहारा लेकर चलने के लिए वह एक तरफ है ग्रोर कई हजार पुल हैं इस देश में, जो विना रेलिंग के हैं। यह खाली मैं विहार को ही बाल नहीं करता, बौर जगह भी पूल हैं जोकि विना रेलिंग

के हैं। एक्सपर्टस कहते हैं कि रेलिंग की कोई खास जरूरत नहीं है। उसमें जो बड़े-बड़े पूल हैं, वह तो बनते हैं, लेकिन यह छोटे-छोटे पूल हैं, इन पर रेलिंग की आवश्यकता साइटिफिकली नहीं है • और वहां पर एक तरफ जो लगा है, हमारे माननीय श्री शिव चन्द्र झा जी उसो क्षेत्र के रहने वाले हैं। उन्होंने एक तरफ देखा होगा कि जो लगा है, वह रैलिंग भी नहीं है । घह केवल क्या है कि जो रास्ते, परेल चलने वाले यात्री हैं, वे पकड़ कर, सहारा लेकर चलने बाले हैं। उसका कोई असर रेल एक्सी-डेंट पर कुछ नहीं है। अगर होता है तो वह तो कभी बर्दाशत ही नहीं कर सकता । इसलिए रेलिंग की जहां तक बात है, हिन्दूस्तान में सैकड़ों पूल ऐसे हैं, जो बिना रेलिंग के हैं और वहां एक्सीडेंट कोई खास बात नहीं है । उसमें लोग कहते हैं कि लाइन के बोच कहीं कुछ रेल बिछाते हैं लोग जिससे वह कुछ गडवडी न होने पाए । तो वैज्ञानिक तरीके से, टेक्नीकल तरीके से उसकी जरूरत नहीं है ग्रीर जहां जरूरत होगी, वहां करेंगे । इसलिए आपने जो सवाल पूछा, उसमें बदलाघाट की बात इसलिए कहना चाहता हु कि इसके बारे में नेवी के लोगों को मैंने बुलाया और नेवी के डाइवज लोग भीतर कदे, 60-80 आदमी ग्राए ग्राँर एक-एक जगह खोजा, लेकिन वे पांच डिब्बे ग्रमी तक निकल नहीं सके ।

उसमें फागमैन हीता है शायद नेवी में, तो उन लोगों ने डिब्बों के भीतर घुस कर पता लगाया । वहां भी मालूम नहीं हुआ । 270 ही थे । हो सकता है कि कुछ और गिरे हों, जो बह गए हों । वागमती नदी की वड़ी तेज धारा है और 50-70 फुट की गहराई है

33,7 Biscmsion under [24 AUG. 1981] Ride 176

ग्रीर उसमें यह लोग गिर गए हों। तो हो सकता है कि कुछ लोग यह गये हों। लेकिन उसके बाद जाल बिछवा करके तनाणा गया कि कोई लागें हैं कि नहीं, पर नहीं मिलीं। इसलिए यह 270 लाशें ही हमको मिलीं स्रोर वह साथैंटिक हो सनता है कि कुछ लोग สิเ बह गए हों। लेकिन जो लास्ट काऊंट लाशों का डै, मान लीजिए कि ग्रगर और कुछ लोग हों, तो दो डिभ्बे तो बचे थे, तो वे तो नहीं मरे, सरवाइवर्स उस में से कुद कर वाहर आ। गए, वह भी नहीं मरे। इसलिए, जो वाकी कुछ हैं सब मर गए, मैं ऐसा मानता नहीं हूं। ऐसे हों, चले गए हों, छुट गए हों, यह दूसरो बात है । इसलिए इस में कोई छुपाने को बात नहीं है ग्रीर ग्राप जानते हैं रिपोर्ट क्या है, नैचरल एण्ड हयमैन । रिपोर्ट यह है कि⊸strong gale and application of brake.

तो स्ट्रांग गेल की जो बात हई वह तो सही निकली । अब ब्रेक की बात है। जो रिपोर्ट है, मैं मानता हूं इस बात को कि हो सकता है कि ड्राइवर ने ध्यान दिया हो, उस ने तो यह कहा हमने ब्रेक अभी लगाया नहीं लेकिन हो सकता है कि अपने ही बचने के लिए किया हो । यह भी हो सकता है । लेकिन जो रिपोर्ट है आर्थेटिक है, उस रिपोर्ट पर ग्रांका करने की कोई जरूरत नहीं है क्योंकि यही इस में है और मोस्ट रेस्पांसि-बल पर्सन उस जगह पर जाते हैं, कमि-भागर इंक्वायरी करने जाते ぎー इसलिए हमारे सामने कोई ऐसा बाघार नहीं है जिस आधार पर हम उनकी इंटोग्रिटी या उनकी पार्शलिटी पर शंका करें। एक बात है, वह जो एक्सिडेंट हग्रा उसके लिए हम सभी दुखी हैं। नैचरल एण्ड ह्यमैन, यही रिपोर्ट है और जैसे वाकी जो दूसरा एक्सिडेंट है, ग्रहमदावाद के ग्रासपास में, वहां की

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रिपोर्ट ग्रागई है। वहां का कमिशनर कहता है, बिलकूल प्योर एण्ड सिम्पल सैंबोटाज है । अब एक माननीय सदस्य कहते थे, शंका प्रगट करते थे कि वहां का कौत क्राया । हालांकि उनको इस मौके पर रहना चाहिए । बोल कर लोग चले जाते हैं। यहां सुनने के लिए रहें, तब संतोष होता है--without any aspersion on any hon. Member यह विलकूल हम लोगों का फर्ज है, जब बातेँ आप करते हैं तो हमारी बातें भी आप सुनें। उस आइडिया को लेकर जा रहे हैं, कंविन्स नहीं होंगे । एक ग्राइडिया लेकर चले गए यहां रह कर भो कुछ सुनना चाहिए । ग्रगर ग्राप सोरियस हैं तो हनारो भी बात सूनने का स्रापका फर्ज है, कर्त्तब्य है। उसे नहीं भागना चाहिए, रहना चाहिए। लेकिन देखिए, क्या हालत है हमारी। हमें सोचना चाहिए । इस विषय पर जो बातें आप कहते हैं उसका जवाब भी सुनिए, तब दिमाग साफ होगा। इसरलए एकि उटेंट के बारे में जो बताया, मेरे वयान के बारे में जो बताया, वह यह है ।

ग्रव दूसरी बात कहते हैं →--एक्सि-डेंटस हए, 3 कमेटियां बनीं । पहले भी एक बनी, 1962 में कुंजरू कमेटी, एक्सि-डेंट्स के बारे में। दूसरी 1968 में बनी कमेटी । और 1978 में वांच वनी सोकरी कमेटी । सीकरी कमेटी की सिफारिश के बारे में हमारे लॉयक डिपटी मिनिस्टर ने बहत अच्छी बात कही । भी रिकमेंडेशस उनकी आई जो Most of the recommendations have been accepted and some of the recommendations have been implemented. कंसिडरेशन है। कुछ अमी ग्रंडर

कुछ अमा अडर कासडरशन हा वह फिगर उनको क्या जरूरत है। फिगर्स बताए हैं। उसके बाद तीन-तीन बार कमेटी बैठी। उन्होंने कहा फिर

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^39 Discussion *under* Rule 176

[श्री केंदार पांडे]

कमेटी बैठा दी जाएगा, संतोष हो जाएगा । जी नहीं. में ऐक्शन झोरियेंटेड आदमी हं। बात तो करूं ग्रीरकाम कुछ न हो तो बात करने से क्या फायदा ? भालियामेंट में हम को अपनी बातें कहनी चाहिए लेकिन ऐक्शन क्रोरियेंटेड हम सब को होना चाहिए । इस बात पर मैं विश्वास करता हं। तो यह बात है, 3 कमेटियां बनीं । जो 30 साल पहले कमेटी बनी रेलवेज के थी इंडिपेंडेंस के बाद, म्ताल्लिक, उन्होंने सिफारियों की । बहत-सो सिफारिशें लागुहुई हैं । अब इधर हमने फिर एक हाई पावर कमेटी बनायी है जिस के चैयरमैन मिस्टर बी० डी० पांडे हैं । बहुत हाई पावर्ड कमटी है, उस में रिटायर्ड हाईकोर्ट जज हैं, ग्रच्छे एक्सपर्ट हैं, टेक्निणियंस हैं, ये सब लोग हैं, उन की सिटिंग हो रही है; दो सिटिंग उन की हो चुकी है और मैंने कहा है कि दो साल के अंदर--दो साल का पीरियड दिया है----कमेटी की रिपोर्ट रख दीजिए फाइनल; इस के ग्रंदर इंटेरिम रिपोर्ट दीजिए-⊶ग्रौर उसको लाग कीजिए । ऐसा नहीं कि उस को रख दें । कमेटी बना दी सौर कोल्ड स्टोरेज में उसकी रिकमण्डेणंस रख दीं । I am not a man of that type. H 34 पर सीरियस हं; जो कहता हं मीन करता हं, इधर-उधर की बातें नहीं करता हं। इस बारे में हम कह सकते हैं कि ये जितने विषय पिक्चर आफ द इंडियन रेलवेज---लोक सभा में भी मैंने कहा था ग्रौर राज्य सभा में भी कि इंडियन रेलवेज ऐक्ट बहत प्राना है, गलाम भारत के जमाने का और उस एक्ट में ग्रामल परिवर्तन की 7 P.M. जरूरत है। बहुत सा काम हो गया है। इन बातों को हाई पावर कमेटी के सामने हम ने रखा है। उस के बाद

ग्राप क सामने लायेंगे ।

Re. *Railway* 3 *accidents*

इसी तरह से आपने बोर्ड के वारे में कहा है। मैंने बार-बार कहा है कि डिसेन्ट्र-लाइजेशन होना चाहिए। वररेन्द्रं घर डॉफ पावर इन फयू हैड्स इज ए डेंजरस थिंग, इस लिए डिसेन्ट्रलाइजेशन होना चाहिए। आर० पी० एफ० एक्ट की वात है, रेलवे बोर्ड एक्ट 1905 की बात है, इंडियन रेल-वेज एक्ट की बात है। पुरानी चीजें है, अंग्रेंजो की देन है। उन्होंने बन ये इस सन्दर्भ में, लेविन आज के सन्दर्भ में क्या होना चाहिए ? मैं बित्कुल आप की बातों सेप्रभावित हूं और मैं चाहता हा हि राप का सहयोग मिलें।

इसी तरह से एक झौर विषय है। इंडियन रेलवेज की केपेस्टिटी रुढ़ने का भी रिफरेंस दिया ग्या है। इन लग की राय झावे, देखा जाय । यह सार कत इस्फें साफ-साफ हैं। सीव रीव मेटी की पिएंट कर ये अब बीं ठडी ० पांडे व मेटी की रिपंट कर ये जी यह हाई पावर कमेटी की रिपंट कर ये जी यह हाई पावर कमेटी की रिपंट कर ये जी यह हाई पावर कमेटी है। उन का स्टेटस मिनिस्टर गवनंगेट कप इंडिर वा। इस लिए दिया है क्योंकि बहुत इंग्पाप्टेट फिगर हिन्दुस्तान में रहे है, वे दिनेट सेकेटरी रहे हैं, एक्सपीरिएंस्ड क्राइमी है, दुनिया जानती है।

आप जानते हैं कि हम भीट्रेड यूनिय-निस्ट रहे हैं । जो कर्भचारी हैं, मब्दूर हैं उनका पूरा सहयोग न मिले तो कोई काम नहीं होगा । ठीक-ठाक कर कितने दिन काम लीजियेगा ? उन के वैलफैयर पर 80करोड़ रुपया हर साल खर्च करते हैं । 6 करोड़ वर्क्स पर, 8 करोड़ स्टाफ क्वार्ट्स, पर, 36 करोड़ मेडिकल फेसिल्टि ज पर 19 करोड़ हैंस्थ एंड वेलफेयर पर, 9 करोड़ एजूके शन और 1 करोड़ कैंटीन एंड इदर फेसिलिटीज पर । रेलवे वर्कर्स की वेलफेयर के लिए हम हर साल 80 करोड़ खर्च करते हैं । इसे हम जरूर बढ़ाना चाहते है वयोंकि यही तो उसके चलाने वाले हैं । हिन्दुस्तान के जो रेलवे वर्कर्स हैं उनपर मेरा पुरा विश्वास

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है, उन के इंटेंशन को मैं कमी डाउट नहीं करुंगा। इसीलिए इस साल मैंने देखा कहा कि हम पिछले साल से बोनस कुछ ज्यादा देंगे। उन्होंने नहीं मांगा, लेकिन हम खुदकर रहे हैं हम एनलाइटेंड एम्प्लायर की हँ सियत से, रेलवे मंत्री की हैं सियत से काम करना चाहते हैं। उन का कोग्रापरेशन लेना चाहते हैं उन का कोग्रापरेशन मिला है। नहीं मिलता तो फेट ट्रेफिक इतना इन्प्रूव करता ग्रत्रैल से जुलाई तक जो मालगाड़ी चली है जम कर उस का ग्रसर है। फेट बढ़ा है। हम ने ज्यादा लादा है, बहुत इम्प्रूव किया है। जब फिगर्स ग्रायेंगे तब बतायेंगे इस में कोई शक नहीं कि सभी रेलवे एस्पलाईज ने सहयोग किया है इस में।

देश के 50 परसेंट लोग बिलो-पावर्टी लाइन हैं। अगर हमें उन की गरीबी दूर करनो है तो इस देश का इंडस्ट्रियलाइ-जेवन करना होगा ग्रौर उस के लिए चाहिए एफोशिएटं ट्रांसपोर्ट सिस्टम । इसलिये प्रधानमंत्री ने लाल किले में कहा कि ऊर्जा, कोयला, रेल-इन तीन में इन्प्रवमेंट होगा तब देश बनेगा। रशा में रिवोंल्य्शन हग्रा, अक्तूबर रिवोल्युझन 1917 में। रिवोल्युशन तो हो गया, उस के बाद लनिन ने कहा रिशा को बिजली चाहिये, को यला चाहिये एफिशिएंट ट्रांसपोर्ट सिस्टम चाहिये उस के बिना यह देश नहीं बनेगा। अभी तक संस्कार यही था पैसंजर ट्रैफिक के लिये सूपर फास्ट सूपर सूपर फास्ट ट्रैन चलायो उसो की दिक्कतें हो रही थी पैसा पास नहीं है। आप जानते हैं कि 35 परसेंट मिलता है फौट टौरिफ से। रेलवेकी इनकम में हमन सुधार किया है। ग्रभी भी 100 करोड़ हम सबसिडी देते हैं तब चलता है। सबसिडी कहां से लायगे। सबसिडो तब देंगे जब रपया कमा-येंगे। इमारो कमाई ठौक नहीं होगी तो रेल भी नहीं चला सकते। बराबर

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स्पूनफीडिंग से काम चल ने वाला नहीं है। मैं इस में विश्वास व रता हूं कि रेल ज्यावा कमाये ग्रीर इनवेस्ट करें। उस में मी इमें देना पड़ता है 6 परसेंट के हिसाब से 350 करोड़ रुपया हर साल गवर्नमेंट आंफ इंडिया को वयोकि इस में लागत लगी है 6000 वरोड़ की। असेटस है यह इंडियन रेलवेज के ग्रीर उस के 6 परसेंट के हिसाब से इम को देना पड़ता है। देते है तब चलाते है। हम उस में कमी नहीं करते कि गवर्नमेंट स्नाफ इंडिसा से हम को मदद मिलती है लेकिन हम अपनी वमाई इतनी करें कि अपने पैरों पर खड़े हो जाये यह हमारा प्रयतन रहता है। यह पब्लिक सेक्टर है ग्रीर एक वर्माशयल ग्रंडण्टेकिंग है। रलवे मिनिस्टर का कमर्शियल ब्रेन होना चाहिये। उस वा कमर्शियल आउटल्क होना चाहिये और उस को सोशल अर्जेज को भूलना नहीं चाहिये। लेकिन बेसिक बात है कि उस का कर्मिणल ब्रेन होना चाहिये झौर ऐसा होने पर ही हम इस को ग्रच्छी तरह से चला सकते हैं।

द्सरी बात यह कि आये दिन स्ट्राइक होते थे। वह खत्म हो गये मजद्रों ने सोचा कि यह गलत बात है। उन को स्ट्राइक नहीं करना चाहिये । अगर वहीं ग्रन्याय हुग्रा है तो उस को हम देखेंगे हम ने शुरू में ही कहा है कि हम ग्विंज-फुल नहीं है और अगर किसी कर्म-चारी से गलती हुई है तो उस में कोई पांउड आंफ फुलेश की बात नहीं है। हयमन अप्रोच से उसे हम ठीक करेंगे। आगे प ने कहा कि दस घंटे के लिये पहले का एग्नीमेंट है। लेकिन ट्राइब्यूनल ने भी दस घंटे का फैसला दिया है। अगर किसी से इम बेसो काम लेते है तो हम देखेंगे धोर नहीं चाहेंगे कि उस से ज्यादा समय तक काम लिया जाये। कुछ काम भो कम लेते हैं। राजधानी में काम कम

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लेते है लेकिन दन घंटा तो मौबितमम है योग साप ने एस्रोमेंट किया था सौग उस के बाद ट्राइंड्य्नल का एक फीनला है जिन के वारे में वर्क्स के बारे में धनासिफित्तेशन बनाया गया है, कांटो-न्युपत स्रोग इंटर मिटेंड को बात बतायी गयी है, जिन को जातकारो आराप को होगो । जो अभित वर्गमें दिलचस्पो रवने है वे इन कारे पहलुओं को समझते है। उस को इस का प्रता होगा। तो दन घंटेको बात है और हम उन से साढे दन या 11 घंटे काम लेता बर्दाश्त नहीं करेंगे। क्यो ज्यादा काम लेंगे? अगर कहीं इन के लिये रिपोर्ट होगो देखेंगे सौर साई गौल में क एत इन्क-बायरो इतट दिस मेंटर। दस घंटे को बात हर जगह चलतो है इस को मैं देखूंगा।

श्वी लाडली पोहन निगम : मैं देखूंगा कि आग इस वारे में कदम उठायें ।

श्री कदार पांडे: दूतरी बात आप से कहता हूं। हन मानते हैं कि रोलिंग स्टाक इज नॉट इन ए प्रापंबर शोप । मैं क्यों छिगऊं । आप से नहीं कहंगा तो कित से कहंगा ? यह सदन सुत्रीम बाई। है। इस से छिपाने से क्यां फावदां। इसलिये ही कहता चाहता हूं कि रोलिंग स्टाक बैड शोप में है। इस बात को मैंते बराबर कहा है । हमारी कोचेज 25 हजार हैं और उस में साढ़े सात हजार ग्रोवर एजेड हैं। और हम कोचेज और बढाना चाहते हैं । फैक्टरी खोलना चाहते हैं ताकि कोचेज ज्यादा बना सकें। लेकिन इतने दिन में इतनी जल्दी क्या कोचेज बन जायेंगे । अभी तारन्त तो कोचेज बन नहीं सकेंगे । तो क्या साढ़े सात हजार कोचेज को बंद कर के ट्रेनें चताना बन्द कर दें ? 61 हनार किलो-मीटर में हमारी रेलवे लाइन है । बाज की फीगर है कि 5 हजार किलोमीटर रूट इज इन बैंड शेप । मैंने पूछा एक्सपर्टस से कि आप इस पर ट्रेंन चलाते

the Lak Sabha

हो तो क्या एक्सीडेंट नहीं हो सफता तो उन्होंने उदाहरण दिया कि सडक पर कार चलती हैं। सड़क कहीं नेग्ची होती हैं कहीं ऊंची, कहीं खराब होती है, कहीं अच्छी । लेकिन यह ड्राइवर पर डिपेंड करतां है कि वह सडक देख कर गांडी चनाये । ग्रीर इतीलिये स्पीड रिस्टिक्शन हें ग्रीर हर डाइवर को मालम है कि कहां स्पीड को रिस्टक्ट करना चाहिए । लेजविंग में गड़बड़ नहीं है, कहीं कही बेड शोप में है । दैक ठीक होना चाहिए तो जहां खराबी है वहां 40 किलोमीटर की जगह दत या 15 किलोमीटर के हिसाब से चलते हैं और सब के लिये ट ड्राइवर्स को ट्रेनिंग है। ही नोज कि उसको कहां पर क्या करना है ग्रीर कहां पर क्या नहीं करना है। उस के बाद हुयूमन एयरर हो सकती है । आप देखते हैं कि बसों पर कितने एक्सीडेंट होते हैं । कार पर क्या एक्सीडेंट नहीं होते । इस लिये सब से बेस्ट स्पीड की बात है । सिर्फ केंथरफल मैन होना चाहिए । दस घंटे से लगातार अगर कोई ज्यादा इंजन चलाये तो वह एकगजास्ट हो जायेगा । मैं मानता हं इस बात को कि 10 घंटे के वाद काम कभी नहीं लेना चाहिए । 8 घटे की डिमांड लोग करते हैं। हालांकि रणिया में काफी टाइम ज्यादा . करते हैं। नेवर झॉफ जॉव ही ऐसा है। , लेकिन मैं आपके साथ सहमत हं कि 10 घंटे से अधिक काम हमका नहीं लेना है ग्रीर ग्राज जान बुझकर कहता हं कि वैट विल वी इंप्लीमैंटेड । उसमें कुछ लोगों की सौर जरूरत पड़ेगी तो मैं रिपोर्ट करूंगा लेकिन एट दि कास्ट आफ ह्यूमन लाइफ, उसको लेकर कोई एक्सीडेंट हो जाए तो मैं पापी होऊंगा, चेयरमैन पापी होंग। मैं लोगों से कहता हं कि वह हमारी टीम के साथ काम करते हैं। आप लोग ऐसी भाषान बोलें।

जब हम सरकार चलाते हैं तो मिनिस्टर

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इज दि हैड क दि डिपार्टमेंट । मेरे जो ग्रसिस्टेंट्स है—

they are all my advisers. I may accept the advice; I may reject the advice. The responsibility will be mine. अगर चेयरमन अच्छा काम करते हैं तो क्यों नहीं. मानेंगे, वह मानेंगे । यह तो एक कांफिडेंस में काम करने की अरूरत है । हमारे ऊपर डिपेंड करता है कि कितना टीम को हम कैरी करते हैं और तभी एडमिनिस्ट्रेमन ठीक चलता है । हमारी मिनिस्ट्री का जो एपरेटस हैं सबको सस्पिशन की निगाह से देखो तो टेंशन हो जाएगा ग्रीर एडमिनिस्टेंगन चल नहीं सकता और ऐडमिनिस्ट्रेगन का फंडामेंटल प्रिंसिपुल है कि जो ब्युरोकेट हैं, जो हमारे साथ विश्वास करते हैं उनको विश्वास में लेकर काम करेंगें। नहीं विषवास हो तो हटा दीजिए। लेकिन अगर चेयरमेन बनाया तो You must have full faith in the Chairman. You must have full faith in the Members of the Railway Board. जहां गलतिया होंगी वहां देखा जाएगा । परफामेंस की बात करता हं तो में कह सकता हूं कि बैस्ट डिसिप्लेन रेलवे में आया है । स्ट्राइक हुआ था, हमने स्ट्रांग ऐटीट्युड लिया था कि स्ट्राइक करना ब्रा है। हमें ख्णी है कि कर्मचारियों ने रिस्पांड किया । उन्होंने अपने मत से स्टाइक विदड़ा कर लिया । आगे स्टाइक रेलवे में नहीं है और अन्यासन है । इसके लिए में मुवारकवाद देता हूं 1.7 मिलियन रेलवे कर्मचारियों को । वह सभी हमारे हैं । कोई रौंब से, दाब से, इंडे की चोट से काम होने वाला नहीं है। उनका लव और अफेकान चाहिए, उनकी ग्रिवा सेंज को हमको दूर करना चाहिए।

दूसरी बात यह है कि यह जो आर्ग-नाइजेंगत है इसको चलाता है। चैयरमैन की बात आपने कहो। दो साल के लिए

मैंने उनको 60 वर्ष तक की उम्र तक रखा है। जब वह चैंयरमैंन हुए तो तीन चार महोने में रिटायर होने वाले थे। आते हो इन्होंने इंप्रव किया। फ्रेंट ट्रफिक का जिक्र किया गया, फैट टेफिक में उन्होंने इंप्रव किया सीर रेलवे कर्म-चारियों के ग्रन्दर यह भावना ग्राई कि फ्रेट ट्रैफिक में 65 परसेंट ग्रनिंग होती है, इसका काम करना चाहिए । लोगों ने पिक ग्रप किया । इसलिए जरूरी बात है कि चेयरमें ने इसमें कुछ काम किया। स्ट्राइक को ब्युटीफुली डील किया। चार पांच महीने वाम किया, उस वर्षत मैने कहा था कि हम जनरल ऐक्सटेंशन किसी को नहीं देंगे। आई हैव नाट गान ग्रगस्ट माइ स्टेटमेंट । कोई ग्रगर बढिया काम करे ग्रीर इमको ज़रूरत है तो तरन्त दूसरे को चयरमन अना दें, रिस्क लें तो ठीक नहीं होगा । सोचा कि इनकी परफामेंस देखेंगे तो इनको आगे बढायेंगे और इसमें हम लोगों की राय हुई कि इन्होंने रीजल्ट कछ दिखाया है सरकछ इंप्रुव किया है तो फिर दसरे को लाते चार महीने बाद? झौरएक वेसिस था । वह वेसिस हे स्टेट एडमिनिस्ट्रेटिव रिफार्क्स कमेटी जिसके मोरारजी भाई चेयरमैन थे। उनकी सिफारिश थी चेयर-मैन के बारे में कि चेंबरमेंन का पोस्ट टन्योर पोस्ट होना चाहिए । मैंने वहा कि इनको कुछ कर दें तो रीजल्ट दिखाएँ अच्छेतो आज फ्रेट ट्रेफिक का रोजल्ट क्लास ए हैं । डिसिप्लिन का रंजल्ट क्लास ए ह झौर पसेंजर ट्रेफिक की पंक्चे-एलिटी यद्यपि संतोषजनक नहीं है, लेकिन उसमें कुछ सूत्रार हुया है। मैं खुद उससे संख्ण्ट नहीं है । इसलिए हम यह को झिया कर रहे हैं कि अगर फ्रेंट ट्रेन ठोक हो सकता है तो पैसेंजर ट्रेन क्यों ठीक नहीं हो सकता है। पैसेंजर ट्रेक की तरफ हमारा ध्यान है, लेकिन नाट नेग्लेक्टिंग दी फ्रेट ट्रैफिक । हम पैसेजर ट्रेक को

SHHI KEDAR PANDE: Let me finish. Then you can ask.

the Lok Sabha

SHRI DINESH GOSWAMI: The bridge may not have caused it, but the reports says the bridge wag vul-^ herable.

श्री केदार पांडे: जितनी भी वाहें आती हैं, उनमें अब तक ऐसा नहीं हुआ। है। बागमती नदी बहत वर्षों से बहरही है। It was not vulnerable. It had sustained the thrust. यह पूल काफी मजबूत था।

श्री लाडली मोहन निगम : यह कितने साल तक चल सकता था?

THE VICE-CHAIRMAN (DR. RAFIO ZAKARIA): Mr, Nigam, ytou cannot crossexamine the Minister.

SHRI KEDAR PANDE: Indian Railways have gone ahead so far as freight traffic is concerned, so far as discipline is concerned, but stiU we are not satisfied with passenger traffic and punctuality of trains.

मैं खुद चाहता हं कि जितने भी हमारे देश में ब्रिजेज हैं उन सब की जांच कराई जानी चाहिए । आपने जो सुझाव दिया है उसके मताविक हम पूलों की जांच कराना चाहते हैं। मैंने लोक सभा में और यहां पर भी वह कहा है कि मानसून ग्राज से पहले हम पुलों की जांच करते हैं। हर रोजन में इसके लिए सैल बने हुए हैं जो बिजेज की जांच करते हैं । हमारे कमिझ्नर वहां जा कर पुलों को देखते हैं (व्यवधान) माननीय सदस्यों में बहुत से सावल किए हैं । चितनी बातें उन्होंने कही हैं उनकी तरक हमारा ध्यान है । इसीलिए हमने एक हाई पावर कमेटी बनाई है जो इन सब बातों पर विचार करेगी। में खुद भी कहना चाहता हं कि रेलवे एक्सीडेन्ट्स पहले से घटे हैं । कुछ एक्सी डेन्ट्स जरुर हुए हैं. लेकिन उनकी संख्या वढी है।

कोप्राडिनेशन बिटवोन दो टू। इसलिए मैं आपसे कहना चाहता हूं कि हम इन सव बातों पर पूरा ध्यान दे रहे हैं। मातनोय सदस्यों ने बहत सो बातें बताई है। मैं यह कहना चाहना हूं कि जो काम इंडियन रेनवे को करना चाहिए वह इंडियन रेजवेज कर रहो हैं। उनका सबसे पहना काम हिन्दुस्तान को गरोबो दूर करता है। मैं माननोय सदस्य से यह भो कहना चाहना हं कि हमने इडियन रेनवेज को इकनोमो को तरफ भो ध्यान दिया है और इसका अध्ययन किया है। इंडियन रेनवेज को इल्नोमी में काफी सुधार हुया है और वह अब काफो संतोष-जनक है। डिसिप्जिन के बारे में संतोष है, लेकिन जहां तक एक्सोडेन्ट्स का सवाल है, इशमें हनने एक्सन भो लिया है और लोगों को समयैन्ड भो किया है। पटना में जो एक्सोडेन्ट हुआ वह प्यौरलो मिस-मैने जमेन्ट की वजह से हमा। इसलिए हनने पो० डब्ल्य० आई० को और ड्राइवर को सपपेन्ड किवा है और जहां भी एक गन लनेकी जरूरत हुई है, वहां एक्शन लिया है। लेकिन जहां तक बदनाघाट को बात है, उनमें इन प्रकार को गुंजाइआ नहीं थो । हनारा पून भो मजबूत था, ट्रेक भो मजब्त था, इंजिन भो ठोक था, डिब्बे भो ठोक थे ।

श्री शिव चन्द्र झाः बोगियों के ज्यायर कमजोर थे।

श्री केंदार पांडे: उनको हमारे पास कोई रिपोर्ट नहीं है। चार चोजें होतो है, वे सब ठोक थीं। यह दुर्घटना नेच्-रत वर्तमिटो थी। कुछ लोग कहते हैं कि इमग्जेन्सो ब्रैक लगाया गया.... (व्यवद्यान)।

SHRI DINESH GOSWAMI: About my point ...

्विश्वो लाडली मोहन निगमः कितने मत का तुर्द्धान हुना, यह प्रापने नहीं बताया है।

श्वी को कदे रार पांडे: उसमें मेरा दोष नहीं है। इतके लिए हन चाहते हैं कि इतके लिए ज्यादा से ज्यादा रुपया दिया जायें। छठो पंच वर्षीय योजना को मैंने किया है। वजट जो मैंने पेश किया था इत साल का वजट रोहे वलोटेशन.. (ब्यवधान) इन शब्दों के साथ मैं आप लोगां को बन्यवाद देता हूं कि आपने आतो को नतो राय हनको दो। आपकी राय पर हन जरूर विचार करेंगे। बहुत से सुझाव ऐसे हैं जिनका जवाब मैं नहीं दे सका हूं, लेकिन उस पर जरूर हन विचार करेंगे।

SHRI SADASHIV BAGAITKAR: Sir, he should reply to the points that have been made.

श्री केदार पांडेः विचार करने के बाद जो भो जापके प्वाइट होंगे उतका रिष्ताई जातको राइटिंग में भेजूंगा और उतका करौरोफिकेणत दूंगा ।

इत झब्दों के साथ मैं सब मेम्बरों 🦝 का झहतान-मंद हूं ।

SHRI SADASHIV BAGAITKAR: Sir, the House ia no doubt sitting very late, but I submit that the point which the boh. Member raised about the brake power is a very vital point and the Minister should not leave it. He should at least answer about the circulars,

श्वी केदार पांडेः देखिए ब्रेक पावर जो है उसमें सुधार की जरूरत है। अप्रगर उसमें गड़बड़ो होगीतो उसको ठीक करेंगे और जो सकुंलर है उसकी कापी इंग्राप दे दें।

I shall get this examined and try to find out the position. SHRI R. RAMAKRISHNAN: Sir, the Minister should say something ota the suggetions made by the hon. Members. He has simply glossed over them saying that he will look into them.

the Lok Sabha

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): Ybu did not perhaps follow his Hindi. The Minister has assured every Member who was made some valid point that he will leply to him.

SHRI R. RAMAKRISHNAN: That way he is very efficient.

SHRI KEDAR PANDE; The Railway Board $i^$ very efficient. You will see that you are satisfied.

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): Secretary-General.

MESSAGE FROM THE LOK SABHA

The Assam Appropriation Bill, 1981

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha signed by the Secretary of the Lok Sabha:

"In accordance with the provisions of Rule 96 Of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Assam Appropriation Bill, 1981, as passed by Lok Sabha at its sitting held on the 24th August, 1981.

The Speaker has certified that this Bill is a Mohey BiU."

Sir, 1 lay the Bill on the Table.

THE VICE-CHAIRMAN (DR. ZAKARIA): The House stands adjourned till 11 A.M. tomorrow.

The House then adjourned at twenty-two minutes past seven of the clock till eleven - of the clock on Tuesday, the 25th August, 1981.